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MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 22/AM16
SCHEDULED FOR 10.03.2016
(HELD ON 22.03.2016)
UNDER THE CHAIRMANSHIP OF
SHRI DARSHAN SINGH, ADDL. DGFT

Meeting No. 22/87-NC-7/2015 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 10.03.2016, was held on 22.03.2016, under the Chairmanship of Shri Darshan Singh, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Consultant, DIPP
- 3) Shri Seikhomang Kipgen, Dy. DGFT
- 4) Smt. Chander Kanta Pandey, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-228	SUPREME INDUSTRIES LTD.	HQ F. No. 01/87/162/00015/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310792783 dated 09.01.2015	RLA F. No. 03/93/160/00680/AM15	

Request: Amendment in the description of Export Product to read as "Articles made out of Cross Laminated Multilayer Film i.e. Tarpaulins, Covers" against Advance Authorization No. 0310792783 dated 09.01.2015

Decision: A copy of Representation of firm was forwarded to the Department of Chemicals & Petrochemicals (D/o C&PC) on 05.05.2015. As decided by the committee in its earlier meeting, a copy of the representation was again forwarded to D/o C&PC on 28.06.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the matter.



SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-110011



Case No. A-229	HELIOS PACKAGING	HQ F. No. 01/87/050/00223/AM14/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0710095382 dated 15.05.2013	RLA F. No. 07/24/040/00542/AM13	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0710095382 dated 15.05.2013.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 05.01.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the matter.

Case No. A-230	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00018/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0510384978 dated 25.04.2014	RLA F. No. 05/24/040/00489/AM14	

Request: Enhancement in the quantity of Import Items allowed by NC against Advance Authorization No. 0510384978 dated 25.04.2014

Decision: A copy of representation of the firm has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the matter.

Case No. A-231	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00465/AM14/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0510376612 dated 20.01.2014	RLA F. No. 05/24/040/00394/AM10	

Request: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 0510376612 dated 20.01.2014

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the matter.

Case No. A-232	HAMILTON HOUSEWARES PVT. LTD.	HQ F. No. 01/87/050/00174/AM14/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310737623 dated 13.06.2013	RLA F. No. 03/94/040/01038/AM13	

Request: Review of adhoc norms fixed in respect of Advance Authorization No. 0310737623 dated 13.06.2013

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 17.06.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

C. P. Singh

SEKHONANG (CPG)
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

S. P.

Case No. A-233	Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/050/00346/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0810133802 dated 13.11.2014	RLA F. No. 08/24/040/00303/AM15	

CPD

Request: Amendment in the description of Import Item No. 4 against Advance Authorization No. 0810133802 dated 13.11.2014

CPD

Decision: A copy of Representation of the firm has been forwarded to D/o C&PC on 06.07.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

Case No. A-234	Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/050/00023/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0810134812 dated 16.03.2015	RLA F. No. 03/84/040/00455/AM15	

CPD

Request: Amendment in the description of Import Item No. 4 against Advance Authorization No. 0810134812 dated 16.03.2015

CPD

Decision: A copy of Representation of the firm has been forwarded to D/o C&PC on 06.07.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

Case No. A-235	Nitrex Chemicals India Ltd., New Delhi	HQ F. No. 01/87/050/00180/AM10/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0510248117 dated 24.08.2009	RLA F. No. 05/24/040/00273/AM10	

CPD

Request: Amendment in the description of Export Product against Advance Authorization No. 0510248117 dated 24.08.2009

CPD

Decision: A copy of Representation of the firm has been forwarded to D/o C&PC on 21.07.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

Case No. A-236	Manjushree Technopack Ltd., Bangalore	HQ F. No. 01/87/050/00020/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0710103920 dt. 05.05.2014	RLA F. No. 07/24/040/00415/AM14	

Request: fixation of adhoc norms in respect of Advance Authorization No. 0710103920 dt. 05.05.2014

Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.02.2016. Comments awaited from D/o C&PC.

CPD

SENTHOMANGI KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

CPD

Case No. A-237	M/s Gujarat Raffia Industries Ltd., Ahmedabad	HQ F. No. 01/87/050/00489/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0810134417 dated 29.01.2015	RLA F. No. 08/24/040/00385/AM15	

Request: Inclusion of Import Item No. 2 – 'Calcium Carbonate' left out by NC against Advance Authorization No. 0210204985 dated 16.09.2014

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 07.09.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

Case No. A-238	M/s Rajiv Plastic Industries, Mumbai	HQ F. No. 01/87/050/00436/AM15/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310791618 dated 02.12.2014	RLA F. No. 03/95/040/00689/AM15	

Request: Amendment in the description of Export Item against Advance Authorization No. 0310791618 dated 02.12.2014

Decision: The Committee considered the case and decided to **approve** the amendment as requested by the firm to read the Description of Export product as **"FILLED PP COMPOUND (Containing 60 ± 1% PP and 40 ± 1% Talc)"**, instead of 'TALC FILLED PP COMPOUND (Containing 60 ± 1% PP and 40 ± 1% Talc)'.
RLA may take consequential action as per Policy / Procedures.

Case No. A-239	M/s Rajiv Plastic Industries, Mumbai	HQ F. No. 01/87/050/00201/AM15/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310786228 dated 01.07.2014	RLA F. No. 03/95/040/00280/AM15	

Request: Amendment in the description of Export Item against Advance Authorization No. 0310786228 dated 01.07.2014

Decision: The Committee considered the case and decided to **approve** the amendment as requested by the firm to read the Description of Export product as **"FILLED PP COMPOUND (Containing 60 ± 1% PP and 40 ± 1% Talc)"**, instead of "TALC FILLED PP COMPOUND (Containing 60 ± 1% PP and 40 ± 1% Talc)".
RLA may take consequential action as per Policy / Procedures.

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Case No. A-240	M/s Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/162/00051/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. Not issued yet	RLA F. No. 08/24/040/00200/AM15	

C.P. Desai

Qm

Request: Fixation of adhoc norms for the export product "Alkyd Resin S- 5060 BT (80% +/-2% Resin Content)" under Para 4.4.2 of HBP Vol. I

Decision: A copy of Application of the firm has been forwarded to D/o C&PC on 23.12.2015. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.

Case No. A-241	Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/162/00052/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. Not issued yet	RLA F. No. 08/24/040/00243/AM15	

Request: Fixation of adhoc norms for the export product "Alkyd Resin S- 5060 BT (80% +/-2% Resin Content)" under Para 4.4.2 of HBP Vol. I

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 22.03.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S 5060 BT (80+/-2% Resin Content)	1 kg	1. Soyabean Oil	0.492 kg
		2. Phthalic Anhydride	0.215 kg
		3. Pentaerithritol	0.133 kg
		4. Benzoic Acid	0.010 kg
		5. Mineral Turpentine Oil (MTO)	0.214 kg
RLA may take consequential action as per Policy / Procedures.			

C.P. Desai

Qm

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Case No. A-242	Macro Polymers P. Ltd., Ahmedabad	HQ F. No. 01/87/162/00053/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. Not issued yet	RLA F. No. 08/24/040/00044/AM15	

Request: Fixation of adhoc norms for the export product "Alkyd Resin S- 5060 BT (80% +/-2% Resin Content)" under Para 4.4.2 of HBP Vol. I

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 22.03.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S 5060 BT (80+/-2% Resin Content)	1 kg	1. Soyabean Oil	0.492 kg
		2. Phthalic Anhydride	0.215 kg
		3. Pentaerithritol	0.133 kg
		4. Benzoic Acid	0.010 kg
		5. Mineral Turpentine Oil (MTO)	0.214 kg
RLA may take consequential action as per Policy / Procedures.			

Case No. A-243	Paradise Polymers Ltd., Mumbai	HQ F. No. 01/87/050/00058/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310773869 dated 11.03.2014	RLA F. No. 03/95/040/00968/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310773869 dated 11.03.2014.

Decision: A D/L No. 46011/48/2014-PC.II dated 17.11.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

SEIKH HANIF KIPGEN
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Case No. A-244	PYE Tools Pvt. Ltd., Ludhiana	HQ F. No. 01/87/162/00087/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. Not issued yet	RLA F. No. 30/24/040/00020/AM16	

Request: Grant of Advance Authorization under Para 4.7 of HBP Vol.I for the export product "Poly Carbonate flakes-Granules plastics" against import of "Waste, Paring and Scrap of Plastics".

Decision: After deliberation of the matter, the Committee decided to **approve as applied** for by the firm in terms of the permission given by the Ministry of Environment & Forest's (MOEF) OM No.17-7/2015-HSMD dated 02.11.2015 for import of **265 MT of plastic scrap (used CDs and DVDs)** for producing plastic granules by the applicant subject to the following conditions:

- (i) The import shall be only for the intended use of recovery/manufacture/recycling at the unit and the imported material shall not be sold further.
- (ii) The importers would have to ensure that all recyclable materials are actually recycled by them. There should be no disposal of materials other than by recycling.
- (iii) No "Municipal Solid Wastes" or "Post Consumer Domestic Wastes" or "Biomedical Wastes" or any other type of Hazardous waste shall be imported along with the PET Scrap/Plastic scrap. In case of any illegal imports, the consignment will have to be sent back to the exporting country and the importer shall bear the cost for the same.
- (iv) Record of residue generated while recycling the imported pet scrap/plastic scrap should be maintained along with the quantity and characteristics of non-recyclable residue. These must be treated/disposed as per the consent order issued from time to time by concerned State Pollution Control Board in an environmentally sound manner.

RLA may take consequential action as per Policy / Procedures.

Case No. A-245	M/s Kuloday Technopack Pvt. Ltd., Mumbai	HQ F. No. 01/87/162/00088/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310794719 Dated 13.03.2015	RLA F. No. 03/94/040/01174/AM15	

Subject: Enhancement in the wastage allowed by NC in its meeting No. 16/AM16 held on 28.08.2015.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 10.11.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

CP-48

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SEIKH MANG KURGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
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Udyog Bhawan, N. 7 Delhi-11

Case No. A-246	M/s Caterpillar Signs Pvt. Ltd., Ahmedabad	HQ F. No. 01/87/162/00095/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0810132685 dated 14.07.2014	RLA F. No. 08/24/040/00144/AM15	

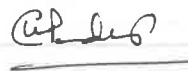
Subject: Fixation of adhoc norms in respect of Advance Authorization No. 0810132685 dated 14.07.2014.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 10.11.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.

Case No. A-247	M/s. International Conveyors Ltd., Aurangabad	HQ F. No. 01/87/50/00616/AM09/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310485860 dated 10.09.2008	RLA F. No. 30/24/040/00473/AM09	

Subject: Request for incorporate the inputs name as Polyester Filament Yarn. (1000/1500 Denier)/super High Tenacity Polyester Yarn 1100 DTEX.

Decision: A D/L dated 30.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 22.03.2016 giving 15 days time for submission of information. Reply still awaited from the firm. Last & final reminder to be issued to the firm giving 15 days time for furnishing the requisite information.




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Case No. A-248	M/s Tinna Rubber and Infrastructure Ltd., New delhi	HQ F. No. 01/87/171/00086/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Not issued yet	RLA F. No. 05/24/040/00252/AM16	

Subject: Fixation of adhoc norms for the export product "Ultra fine Compounded Rubber/ Reclaim Rubber" under Para 4.07 of HBP Vol. I

Decision: Based on the written comments furnished by DIPP vide their letter No. 7/308/2015-TSW dt.16.03.2016, the Committee decided to **approve** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Crumb Rubber Powder	1,000 MT	Radial Bus/Truck Tyre Scrap	1050 MT
		Rubber Activator	15 MT
		Rubber Processing Oil	150 MT
RLA may take consequential action as per Policy / Procedures.			

Case No. A-249	M/s Tinna Rubber and Infrastructure Ltd., New delhi	HQ F. No. 01/87/171/00085/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Not issued yet	RLA F. No. 05/24/040/00251/AM16	

Subject: Fixation of adhoc norms for the export product "Crump Rubber Powder" under Para 4.07 of HBP Vol. I

Decision: Based on the written comments furnished by DIPP vide their letter No. 7/308/2015-TSW dt.16.03.2016, the Committee decided to **approve** the following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Crumb Rubber Powder	1,000 MT	Radial Bus/Truck Tyre Scrap	1050 MT
RLA may take consequential action as per Policy / Procedures.			

Case No. A-250	M/s. Kohinoor India Pvt. Ltd.	HQ F. No. 01/87/050/00059/AM14/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 3010093524 dated 30.04.2013	RLA F. No. 30/24/040/00004/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010093524 dated 30.04.2013

Decision: A copy of representation of firm has been forwarded to DIPP on 30.11.2015. Comments awaited from DIPP. Reminder to be issued to expedite the case.

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
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Udyog Bhawan, K1 / Delhi-11

Case No. A-251	M/s. Kohinoor India Pvt. Ltd.	HQ F. No. 01/87/050/00228/AM13/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 3010089129 dated 19.09.2012	RLA F. No. 30/24/040/00032/AM13	

CP-251

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010089129 dated 19.09.2012

Decision: A copy of representation of firm has been forwarded to DIPP on 30.11.2015. Comments awaited from DIPP. Reminder to be issued to expedite the case.

CP-251

Case No. A-252	M/s. Kohinoor India Pvt. Ltd.	HQ F. No. 01/87/050/00333/AM14/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 3010098428 dated 21.11.2013	RLA F. No. 30/24/040/00026/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010098428 dated 21.11.2013

Decision: A copy of representation of firm has been forwarded to DIPP on 30.11.2015. Comments awaited from DIPP. Reminder to be issued to expedite the case.

CP-252

CP-252

Case No. A-253	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RLA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm has been forwarded to DIPP on 28.12.2015. Comments awaited from DIPP. Reminder to be issued to expedite the case.

CP-253

CP-253

Case No. A-254	M/s. Rio Care (India) Pvt Ltd.	HQ F. No. 01/87/050/00353/AM12/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310678496 dated 24.01.2012	RLA F. No. 30/95/040/00878/AM12	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310678496 dated 24.01.2012

Decision: A copy of representation of firm has been forwarded to DIPP on 29.12.2015. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.

CP-254

SEIKH MANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, N.J. Delhi-11

Case No. A-255	M/s Balkrishna Industries Ltd.	HQ F. No. 01/87/50/171/94/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310798871 dated 14.09.2015	RLA F. No. 03/94/040/00460/AM16	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310798871 dated 14.09.2015

Decision: Based on the written comments furnished by DIPP vide their letter No. 7/33/2016-TSW dt.29.02.2016, the Committee decided to **approve** the following adhoc norms:

Export Item	Qty	Description	Qty
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon. (Total Quantity to be exported 55,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	15.928 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.018 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.797 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.909 Kgs
		5. CARBON BLACK	23.988 Kgs
		6. NYLON TYRE CORD FABRIC (DIPPED)	11.181 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.162 Kgs
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.061 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.899 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.414 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.131 Kgs
		13. ZINC OXIDE	2.081 Kgs
		14. STEARIC ACID	1.111 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.667 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. PRECIPITATED SILICA	0.323 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.262 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.162 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.051 Kgs
		22. INSOLUBLE SULPHUR	0.091 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.515 Kgs

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2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon. (Total Quantity to be exported 75,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	3.000 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.997 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.393 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.636 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	11.837 Kgs
		6. CARBON BLACK	24.442 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	4.727 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.121 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.778 Kgs
		10 RUBBER CHEMICAL :ANTIOXIDANTS	1.545 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.414 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.101 Kgs
		13. ZINC OXIDE	1.919 Kgs
		14. STEARIC ACID	1.141 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.838 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. PRECIPITATED SILICA	2.242 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	5.383 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.141 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.030 Kgs
		22. INSOLUBLE SULPHUR	0.020 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.707 Kgs
3. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester. (Total Quantity to be exported 28,75,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	5.464 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.311 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.414 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.353 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.292 Kgs
		6. CARBON BLACK	27.603 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	6.141 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.091 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.01 Kgs
		10. WIRE OF IRON OR NON-ALLOY STEEL OF A	3.070 Kgs

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

		THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
		11. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		12. RUBBER CHEMICAL :ACCELERATOR	0.455 Kgs
		13. RUBBER CHEMICAL :RETARDERS	0.101 Kgs
		14. ZINC OXIDE	1.818 Kgs
		15. STEARIC ACID	1.061 Kgs
		16. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		17. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		18. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.474 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.232 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.010 Kgs
		22. INSOLUBLE SULPHUR	0.040 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.657 Kgs
4. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester/Polyester Belt. (Total Quantity to be exported 45,25,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	10.05 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	16.817 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.13 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.029 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.485 Kgs
		6. CARBON BLACK	29.270 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	2.131 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	2.828 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.020 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.818 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.828 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.687 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.141 Kgs
		15. ZINC OXIDE	1.818 Kgs
		16. STEARIC ACID	0.889 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.171 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.646 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.030 Kgs
		23. INSOLUBLE SULPHUR	0.374 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.626 Kgs
		26. HOMOGENIZING AGENT	0.455 Kgs
5. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt. (Total Quantity to be exported 375,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	12.383 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.554 Kgs
		3. SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)	10.11 Kgs
		4. SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502	8.131 Kgs
		5. SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.182 Kgs
		6. CARBON BLACK	26.008 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	4.060 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.040 Kgs
		9. STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.780 Kgs
		10. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.03 Kgs
		11. RUBBER CHEMICAL : ANTIOXIDANTS	1.667 Kgs
		12. RUBBER CHEMICAL : ACCELERATOR	0.616 Kgs
		13. RUBBER CHEMICAL : RETARDERS	0.111 Kgs
		14. ZINC OXIDE	1.828 Kgs
		15. STEARIC ACID	0.768 Kgs
		16. MICROCRYSTALLINE PETROLEUM WAX	0.768 Kgs
		17. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		18. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		19. PRECIPITATED SILICA	0.525 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	3.656 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.576 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.152 Kgs
		23. INSOLUBLE SULPHUR	0.465 Kgs
		24. BLADDERS	0.020 Numbers
		25. SILANE COUPLING AGENT	0.081 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	0.131 Kgs

SEIKHOMANG KIPGEN
Dy. Director General
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Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

6. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") Nylon. (Total Quantity to be exported 775,000.00 kgs)	100 kgs	27. ANTI REVERSION AGENT CHEMICAL (HTS)	0.121 Kgs
		28. PROCESSING ADDITIVES	0.667 Kgs
		29. HOMOGENIZING AGENT	0.626 Kgs
		1. NATURAL RUBBER-SMOKED SHEETS (RSS)	12.494 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.968 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.909 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.514 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.656 Kgs
		6. CARBON BLACK	27.038 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	7.565 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.040 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.020 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.020 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.424 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		15. ZINC OXIDE	1.959 Kgs
		16. STEARIC ACID	1.050 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.838 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.111 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.424 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.061 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.586 Kgs
7. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon. (Total Quantity to be exported	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	14.605 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	19.069 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	01.879 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	13.292 Kgs
		5. CARBON BLACK	27.896 Kgs
		6. NYLON TYRE CORD FABRIC (DIPPED)	07.282 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER	0.081 Kgs

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, N. 7 Delhi-11

350,000.00 kgs)		FABRIC (DIPPED)	
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.515 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.495 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.465 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		13. ZINC OXIDE	1.838 Kgs
		14. STEARIC ACID	1.010 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.091 Kgs
		19. PETROLEUM TACKIFIER RESIN	0.687 Kgs
		20. PHENOLIC TACKIFIER RESIN	0.020 Kgs
		21. INSOLUBLE SULPHUR	0.040 Kgs
		22. BLADDERS	0.020 Numbers
		23. PROCESSING ADDITIVES	0.485 Kgs
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon. (Total Quantity to be exported 1350,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	4.282 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.543 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.858 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	05.969 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 /1723 /1783	08.242 Kgs
		6. CARBON-BLACK	25.311 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	08.292 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.111 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.010 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.949 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.404 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.384 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.121 Kgs
		15. ZINC OXIDE	1.818 Kgs
		16. STEARIC ACID	0.939 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.798 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	3.878 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.141 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.051 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.545 Kgs
		26. HOMOGENIZING AGENT	0.071 Kgs
		9. New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon (Total Quantity to be exported 635000.00 kgs)	18.433 Kgs
		100 kgs	20.836 Kgs
		1. NATURAL RUBBER-SMOKED SHEETS (RSS)	02.949 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	07.320 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	01.010 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.030 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	25.402 Kgs
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	08.989 Kgs
		7. CARBON BLACK	00.121 Kgs
		8. NYLON TYRE CORD FABRIC (DIPPED)	00.192 Kgs
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.071 Kgs
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	03.535 Kgs
		11. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	01.505 Kgs
		12. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	00.505 Kgs
		13. RUBBER CHEMICAL :ANTIOXIDANTS	00.111 Kgs
		14. RUBBER CHEMICAL :ACCELERATOR	02.000 Kgs
		15. RUBBER CHEMICAL :RETARDERS	01.111 Kgs
		16. ZINC OXIDE	00.788 Kgs
		17. STEARIC ACID	00.192 Kgs
		18. MICROCRYSTALLINE PETROLEUM WAX	00.162 Kgs
		19. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.283 Kgs
		20. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	03.626 Kgs
		21. PRECIPITATED SILICA	00.414 Kgs
		22. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	00.061 Kgs
		23. PETROLEUM TACKIFIER RESIN	
		24. PHENOLIC TACKIFIER RESIN	

SEIKHOMANG KIPGEN
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Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

10. New Pneumatic Tyres of Rubber, Other :Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel (Total Quantity to be exported 500.00 kgs)	100 kgs	25. INSOLUBLE SULPHUR	00.101 Kgs
		26. BLADDERS	00.020 Numbers
		27. PROCESSING ADDITIVES	00.556 Kgs
		28. HOMOGENIZING AGENT	00.071 Kgs
		1. NATURAL RUBBER-SMOKED SHEETS (RSS)	33.330 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	07.565 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.565 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	00.556 Kgs
		5. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	01.697 Kgs
		6. CARBON BLACK	20.614 Kgs
		7. POLYESTER TYRE CORD FABRIC (DIPPED)	00.212 Kgs
		8. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.342 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	02.555 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	01.667 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	00.778 Kgs
		12. RUBBER CHEMICAL :RETARDERS	00.030 Kgs
		13. ZINC OXIDE	02.464 Kgs
		14. STEARIC ACID	00.212 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	00.596 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		18. PRECIPITATED SILICA	03.283 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON-AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.293 Kgs
		20. PETROLEUM TACKIFIER RESIN	00.131 Kgs
		21. PHENOLIC TACKIFIER RESIN	00.778 Kgs
		22. INSOLUBLE SULPHUR	00.869 Kgs
		23. BLADDERS	00.020 Numbers
		24. SILANE COUPLING AGENT	00.495 Kgs
		25. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	00.970 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (HTS)	00.384 Kgs
		27. PROCESSING ADDITIVES	00.636 Kgs
		28. HOMOGENIZING AGENT	01.555 Kgs

SENKHO MANG KIPGEN
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 Udyog Bhawan, New Delhi-11

11. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon (Total Quantity to be exported 500000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	17.544 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.937 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.676 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	06.898 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	00.020 Kgs
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	00.667 Kgs
		7. CARBON BLACK	25.563 Kgs
		8. NYLON TYRE CORD FABRIC (DIPPED)	07.959 Kgs
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.061 Kgs
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	00.111 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	02.525 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	01.737 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	00.576 Kgs
		14. RUBBER CHEMICAL :RETARDERS	00.121 Kgs
		15. ZINC OXIDE	02.010 Kgs
		16. STEARIC ACID	01.141 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	00.768 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		20. PRECIPITATED SILICA	00.414 Kgs
		21. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	03.262 Kgs
		22. PETROLEUM-TACKIFIER RESIN	00.384 Kgs
		23. PHENOLIC TACKIFIER RESIN	00.091 Kgs
		24. INSOLUBLE SULPHUR	00.121 Kgs
		25. BLADDERS	00.020 Numbers
		26. SILANE COUPLING AGENT	00.020 Kgs
		27. PROCESSING ADDITIVES	00.535 Kgs
		28. HOMOGENIZING AGENT	00.121 Kgs
12. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel (Total Quantity to be exported 300000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	15.665 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.615 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.687 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	15.867 Kgs
		5. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	01.545 Kgs
		6. HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	00.354 Kgs

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		7. CARBON BLACK	24.503 Kgs
		8. STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.716 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	03.171 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	01.899 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	00.919 Kgs
		12. RUBBER CHEMICAL :RETARDERS	00.010 Kgs
		13. ZINC OXIDE	02.404 Kgs
		14. STEARIC ACID	00.374 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	00.657 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		18. PRECIPITATED SILICA	01.131 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.505 Kgs
		20. PETROLEUM TACKIFIER RESIN	00.535 Kgs
		21. PHENOLIC TACKIFIER RESIN	00.747 Kgs
		22. INSOLUBLE SULPHUR	00.737 Kgs
		23. BLADDERS	00.020 Numbers
		24. SILANE COUPLING AGENT	00.182 Kgs
		25. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	01.061 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (HTS)	00.303 Kgs
		27. PROCESSING ADDITIVES	00.343 Kgs
		28. HOMOGENIZING AGENT	01.353 Kgs
13. Solid tyre of Rubber, Other: for Motor vehicles Solid. (Total Quantity to be exported 134,000.00 kgs)	100 kgs	1. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.238 Kgs
		2. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	06.080 Kgs
		3. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	00.930 Kgs
		4. CARBON BLACK	33.523 Kgs
		5. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	01.321 Kgs
		6. RUBBER CHEMICAL :ANTIOXIDANTS	01.469 Kgs
		7. RUBBER CHEMICAL :ACCELERATOR	00.536 Kgs
		8. RUBBER CHEMICAL :RETARDERS	00.209 Kgs
		9. ZINC OXIDE	02.883 Kgs
		10. STEARIC ACID	01.116 Kgs
		11. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE	01.288 Kgs

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		AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	
		12. PHENOLIC TACKIFIER RESIN	00.406 Kgs
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10500.00 kgs)	100 kgs	1. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	06.181 Kgs
		2. ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	40.168 Kgs
		3. ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	05.151 Kgs
		4. CARBON BLACK	32.187 Kgs
		5. RUBBER CHEMICAL :ACCELERATOR	01.285 Kgs
		6. ZINC OXIDE	02.163 Kgs
		7. STEARIC ACID	00.463 Kgs
		8. PETROLEUM TACKIFIER RESIN	00.515 Kgs
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 40000.00 kgs)	100 kgs	1. ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	40.458 Kgs
		2. ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	07.401 Kgs
		3. CARBON BLACK	32.070 Kgs
		4. RUBBER CHEMICAL :ACCELERATOR	01.234 Kgs
		5. ZINC OXIDE	02.072 Kgs
		6. STEARIC ACID	00.444 Kgs
		7. MICROCRYSTALLINE PETROLEUM WAX	00.493 Kgs
		8. PETROLEUM TACKIFIER RESIN	00.493 Kgs
RLA may take consequential action as per Policy / Procedures.			

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Case No. A-256	M/s Balkrishna Industries Ltd.	HQ F. No. 01/87/171/95/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310798842 dated 11.09.2015	RLA F. No. 03/94/040/00461/AM16	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310798842 dated 11.09.2015

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/33/2016-TSW dt.14.03.2016, the Committee decided to **approve** the following adhoc norms:

Export Item	Qty.	Description	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon. (Total Quantity to be exported 55,000 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	15.928 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.018 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.797 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.909 Kgs
		5. CARBON BLACK	23.988 Kgs
		6. NYLON TYRE CORD FABRIC (DIPPED)	11.181 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.162 Kgs
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.061 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.899 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.414 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.131 Kgs
		13. ZINC OXIDE	2.081 Kgs
		14. STEARIC ACID	1.111 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.667 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. PRECIPITATED SILICA	0.323 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.262 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.162 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.051 Kgs
		22. INSOLUBLE SULPHUR	0.091 Kgs

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		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.515 Kgs
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon. (Total Quantity to be exported 75,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	3.000 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.997 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.393 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.636 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	11.837 Kgs
		6. CARBON BLACK	24.442 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	4.727 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.121 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.778 Kgs
		10 RUBBER CHEMICAL :ANTIOXIDANTS	1.545 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.414 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.101 Kgs
		13. ZINC OXIDE	1.919 Kgs
		14. STEARIC ACID	1.141 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.838 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. PRECIPITATED SILICA	2.242 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	5.383 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.141 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.030 Kgs
		22. INSOLUBLE SULPHUR	0.020 Kgs
3. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester. (Total Quantity to be exported 28,75,000.00 kgs)	100 kgs	23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.707 Kgs
		1. NATURAL RUBBER-SMOKED SHEETS (RSS)	5.464 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.311 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.414 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.353 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.292 Kgs
		6. CARBON BLACK	27.603 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	6.141 Kgs

		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.091 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.01 Kgs
		10. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.070 Kgs
		11. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		12. RUBBER CHEMICAL :ACCELERATOR	0.455 Kgs
		13. RUBBER CHEMICAL :RETARDERS	0.101 Kgs
		14. ZINC OXIDE	1.818 Kgs
		15. STEARIC ACID	1.061 Kgs
		16. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		17. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		18. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.474 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.232 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.010 Kgs
		22. INSOLUBLE SULPHUR	0.040 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.657 Kgs
4. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester/Polyester Belt. (Total Quantity to be exported 45,25,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	10.05 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	16.817 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.13 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.029 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.485 Kgs
		6. CARBON BLACK	29.270 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	2.131 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	2.828 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.020 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.818 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.828 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.687 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.141 Kgs
		15. ZINC OXIDE	1.818 Kgs
		16. STEARIC ACID	0.889 Kgs

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		17. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.171 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.646 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.030 Kgs
		23. INSOLUBLE SULPHUR	0.374 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.626 Kgs
		26. HOMOGENIZING AGENT	0.455 Kgs
5. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt. (Total Quantity to be exported 375,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	12.383 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.554 Kgs
		3. SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)	10.11 Kgs
		4. SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502	8.131 Kgs
		5. SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.182 Kgs
		6. CARBON BLACK	26.008 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	4.060 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.040 Kgs
		9. STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.797 Kgs
		10. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.03 Kgs
		11. RUBBER CHEMICAL : ANTIOXIDANTS	1.667 Kgs
		12. RUBBER CHEMICAL : ACCELERATOR	0.616 Kgs
		13. RUBBER CHEMICAL : RETARDERS	0.111 Kgs
		14. ZINC OXIDE	1.828 Kgs
		15. STEARIC ACID	0.768 Kgs
		16. MICROCRYSTALLINE PETROLEUM WAX	0.768 Kgs
		17. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		18. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		19. PRECIPITATED SILICA	0.525 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	3.656 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.576 Kgs

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6. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") Nylon. (Total Quantity to be exported 775,000.00 kgs)	100 kgs	22. PHENOLIC TACKIFIER RESIN	0.152 Kgs
		23. INSOLUBLE SULPHUR	0.465 Kgs
		24. BLADDERS	0.020 Numbers
		25. SILANE COUPLING AGENT	0.081 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	0.131 Kgs
		27. ANTI REVERSION AGENT CHEMICAL (HTS)	0.121 Kgs
		28. PROCESSING ADDITIVES	0.667 Kgs
		29. HOMOGENIZING AGENT	0.626 Kgs
		1. NATURAL RUBBER-SMOKED SHEETS (RSS)	12.494 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.968 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.909 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.514 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 /1723/1783	1.656 Kgs
		6. CARBON BLACK	27.038 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	7.565 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.040 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.020 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.020 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.424 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		15. ZINC OXIDE	1.959 Kgs
		16. STEARIC ACID	1.050 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.838 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.111 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.424 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.061 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.586 Kgs

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7. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 350,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	14.605 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	19.069 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	01.879 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	13.292 Kgs
		5. CARBON BLACK	27.896 Kgs
		6. NYLON TYRE CORD FABRIC (DIPPED)	07.282 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081 Kgs
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.515 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.495 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.465 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		13. ZINC OXIDE	1.838 Kgs
		14. STEARIC ACID	1.010 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.091 Kgs
		19. PETROLEUM TACKIFIER RESIN	0.687 Kgs
		20. PHENOLIC TACKIFIER RESIN	0.020 Kgs
		21. INSOLUBLE SULPHUR	0.040 Kgs
		22. BLADDERS	0.020 Numbers
		23. PROCESSING ADDITIVES	0.485 Kgs
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon. (Total Quantity to be exported 1350,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	4.282 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.543 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.858 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	05.969 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	08.242 Kgs
		6. CARBON BLACK	25.311 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	08.292 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.111 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs

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		10. STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.010 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.949 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.404 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.384 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.121 Kgs
		15. ZINC OXIDE	1.818 Kgs
		16. STEARIC ACID	0.939 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.798 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	3.878 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.141 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.051 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.545 Kgs
		26. HOMOGENIZING AGENT	0.071 Kgs
9. New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon (Total Quantity to be exported 635000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	18.433 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.836 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.949 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	07.320 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	01.010 Kgs
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.030 Kgs
		7. CARBON BLACK	25.402 Kgs
		8. NYLON TYRE CORD FABRIC (DIPPED)	08.989 Kgs
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.121 Kgs
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	00.192 Kgs
		11. STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	00.071 Kgs
		12. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	03.535 Kgs
		13. RUBBER CHEMICAL :ANTIOXIDANTS	01.505 Kgs
		14. RUBBER CHEMICAL :ACCELERATOR	00.505 Kgs
		15. RUBBER CHEMICAL :RETARDERS	00.111 Kgs

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		16. ZINC OXIDE	02.000 Kgs
		17. STEARIC ACID	01.111 Kgs
		18. MICROCRYSTALLINE PETROLEUM WAX	00.788 Kgs
		19. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		20. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		21. PRECIPITATED SILICA	00.283 Kgs
		22. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	03.626 Kgs
		23. PETROLEUM TACKIFIER RESIN	00.414 Kgs
		24. PHENOLIC TACKIFIER RESIN	00.061 Kgs
		25. INSOLUBLE SULPHUR	00.101 Kgs
		26. BLADDERS	00.020 Numbers
		27. PROCESSING ADDITIVES	00.556 Kgs
		28. HOMOGENIZING AGENT	00.071 Kgs
10. New Pneumatic Tyres of Rubber, Other :Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel (Total Quantity to be exported 500.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	33.330 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	07.565 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.565 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	00.556 Kgs
		5. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	01.697 Kgs
		6. CARBON BLACK	20.614 Kgs
		7. POLYESTER TYRE CORD FABRIC (DIPPED)	00.212 Kgs
		8. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.342 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE-18 SWG BUT UP TO-26 SWG (BRONZE COATED TYRE BEADWIRE)	02.555 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	01.667 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	00.778 Kgs
		12. RUBBER CHEMICAL :RETARDERS	00.030 Kgs
		13. ZINC OXIDE	02.464 Kgs
		14. STEARIC ACID	00.212 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	00.596 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		18. PRECIPITATED SILICA	03.283 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.293 Kgs

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		20. PETROLEUM TACKIFIER RESIN	00.131 Kgs
		21. PHENOLIC TACKIFIER RESIN	00.778 Kgs
		22. INSOLUBLE SULPHUR	00.869 Kgs
		23. BLADDERS	00.020 Numbers
		24. SILANE COUPLING AGENT	00.495 Kgs
		25. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	00.970 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (HTS)	00.384 Kgs
		27. PROCESSING ADDITIVES	00.636 Kgs
		28. HOMOGENIZING AGENT	01.555 Kgs
11. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon (Total Quantity to be exported 500000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	17.544 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.937 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.676 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	06.898 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	00.020 Kgs
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	00.667 Kgs
		7. CARBON BLACK	25.563 Kgs
		8. NYLON TYRE CORD FABRIC (DIPPED)	07.959 Kgs
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.061 Kgs
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	00.111 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	02.525 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	01.737 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	00.576 Kgs
		14. RUBBER CHEMICAL :RETARDERS	00.121 Kgs
		15. ZINC OXIDE	02.010 Kgs
		16. STEARIC ACID	01.141 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	00.768 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		20. PRECIPITATED SILICA	00.414 Kgs
		21. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	03.262 Kgs
		22. PETROLEUM TACKIFIER RESIN	00.384 Kgs
		23. PHENOLIC TACKIFIER RESIN	00.091 Kgs
		24. INSOLUBLE SULPHUR	00.121 Kgs
		25. BLADDERS	00.020 Numbers
		26. SILANE COUPLING AGENT	00.020 Kgs

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12. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel (Total Quantity to be exported 300000.00 kgs)	100 kgs	27. PROCESSING ADDITIVES	00.535 Kgs
		28. HOMOGENIZING AGENT	00.121 Kgs
		1. NATURAL RUBBER-SMOKED SHEETS (RSS)	15.665 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.615 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.687 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	15.867 Kgs
		5. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	01.545 Kgs
		6. HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	00.354 Kgs
		7. CARBON BLACK	24.503 Kgs
		8. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.716 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	03.171 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	01.899 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	00.919 Kgs
		12. RUBBER CHEMICAL :RETARDERS	00.010 Kgs
		13. ZINC OXIDE	02.404 Kgs
		14. STEARIC ACID	00.374 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	00.657 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		18. PRECIPITATED SILICA	01.131 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.505 Kgs
		20. PETROLEUM TACKIFIER RESIN	00.535 Kgs
		21. PHENOLIC TACKIFIER RESIN	00.747 Kgs
		22. INSOLUBLE SULPHUR	00.737 Kgs
		23. BLADDERS	00.020 Numbers
		24. SILANE COUPLING AGENT	00.182 Kgs
		25. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	01.061 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (HTS)	00.303 Kgs
		27. PROCESSING ADDITIVES	00.343 Kgs
		28. HOMOGENIZING AGENT	01.353 Kgs
13. Solid tyre of Rubber, Other: for Motor vehicles Solid.	100 kgs	1. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.238 Kgs
		2. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	06.080 Kgs

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(Total Quantity to be exported 134,000.00 kgs)		3. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	00.930 Kgs
		4. CARBON BLACK	33.523 Kgs
		5. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	01.321 Kgs
		6. RUBBER CHEMICAL :ANTIOXIDANTS	01.469 Kgs
		7. RUBBER CHEMICAL :ACCELERATOR	00.536 Kgs
		8. RUBBER CHEMICAL :RETARDERS	00.209 Kgs
		9. ZINC OXIDE	02.883 Kgs
		10. STEARIC ACID	01.116 Kgs
		11. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.288 Kgs
		12. PHENOLIC TACKIFIER RESIN	00.406 Kgs
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10500.00 kgs)	100 kgs	1. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	06.181 Kgs
		2. ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	40.168 Kgs
		3. ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	05.151 Kgs
		4. CARBON BLACK	32.187 Kgs
		5. RUBBER CHEMICAL :ACCELERATOR	01.285 Kgs
		6. ZINC OXIDE	02.163 Kgs
		7. STEARIC ACID	00.463 Kgs
		8. PETROLEUM TACKIFIER RESIN	00.515 Kgs
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 40000.00 kgs)	100 kgs	1. ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	40.458 Kgs
		2. ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	07.401 Kgs
		3. CARBON BLACK	32.070 Kgs
		4. RUBBER CHEMICAL :ACCELERATOR	01.234 Kgs
		5. ZINC OXIDE	02.072 Kgs
		6. STEARIC ACID	00.444 Kgs
		7. MICROCRYSTALLINE PETROLEUM WAX	00.493 Kgs
		8. PETROLEUM TACKIFIER RESIN	00.493 Kgs
RLA may take consequential action as per Policy / Procedures.			



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Case No. A-257	M/s Balkrishna Industries Ltd.	HQ F. No. 01/87/50/171/96/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310798912 dated 15.09.2015	RLA F. No. 03/94/040/00478/AM16	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310798912 dated 15.09.2015

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/33/2016-TSW dt.14.03.2016, the Committee decided to **approve** the following adhoc norms:

EXPORT ITEM	Qty.	Description	Qty
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon. (Total Quantity to be exported 40,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	15.928 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.018 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.797 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.909 Kgs
		5. CARBON BLACK	23.988 Kgs
		6. NYLON TYRE CORD FABRIC (DIPPED)	11.181 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.162 Kgs
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.061 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.899 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.414 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.131 Kgs
		13. ZINC OXIDE	2.081 Kgs
		14. STEARIC ACID	1.111 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.667 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. PRECIPITATED SILICA	0.323 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.262 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.162 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.051 Kgs
		22. INSOLUBLE SULPHUR	0.091 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.515 Kgs

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2. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester. (Total Quantity to be exported 34,20,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	5.464 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.311 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.414 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.353 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.292 Kgs
		6. CARBON BLACK	27.603 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	6.141 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.091 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.01 Kgs
		10. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.070 Kgs
		11. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		12. RUBBER CHEMICAL :ACCELERATOR	0.455 Kgs
		13. RUBBER CHEMICAL :RETARDERS	0.101 Kgs
		14. ZINC OXIDE	1.818 Kgs
		15. STEARIC ACID	1.061 Kgs
		16. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		17. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		18. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.474 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.232 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.010 Kgs
		22. INSOLUBLE SULPHUR	0.040 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.657 Kgs
3. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") Nylon. (Total Quantity to be exported 1450,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	12.494 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.968 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.909 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.514 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.656 Kgs
		6. CARBON BLACK	27.038 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	7.565 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.040 Kgs
		10. STRANDED WIRE.ROPES AND CABLES (BRASS	0.020 Kgs

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		COATED STEEL TYRE CORD)	
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.020 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.424 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		15. ZINC OXIDE	1.959 Kgs
		16. STEARIC ACID	1.050 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.838 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.111 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.424 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.061 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.586 Kgs
4. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 150,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	14.605 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	19.069 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	01.879 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	13.292 Kgs
		5. CARBON BLACK	27.896 Kgs
		6. NYLON-TYRE CORD FABRIC (DIPPED)	07.282 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081 Kgs
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.515 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.495 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.465 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		13. ZINC OXIDE	1.838 Kgs
		14. STEARIC ACID	1.010 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs

		18. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.091 Kgs
		19. PETROLEUM TACKIFIER RESIN	0.687 Kgs
		20. PHENOLIC TACKIFIER RESIN	0.020 Kgs
		21. INSOLUBLE SULPHUR	0.040 Kgs
		22. BLADDERS	0.020 Numbers
		23. PROCESSING ADDITIVES	0.485 Kgs
. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon. (Total Quantity to be exported 1550,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	4.282 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.543 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.858 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	05.969 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	08.242 Kgs
		6. CARBON BLACK	25.311 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	08.292 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.111 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.010 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.949 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.404 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.384 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.121 Kgs
		15. ZINC OXIDE	1.818 Kgs
		16. STEARIC ACID	0.939 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.798 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	3.878 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.141 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.051 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.545 Kgs

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6. New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon (Total Quantity to be exported 1400000.00 kgs)	100 kgs	26. HOMOGENIZING AGENT	0.071 Kgs
		1. NATURAL RUBBER-SMOKED SHEETS (RSS)	18.433 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.836 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.949 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	07.320 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	01.010 Kgs
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.030 Kgs
		7. CARBON BLACK	25.402 Kgs
		8. NYLON TYRE CORD FABRIC (DIPPED)	08.989 Kgs
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.121 Kgs
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	00.192 Kgs
		11. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	00.071 Kgs
		12. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	03.535 Kgs
		13. RUBBER CHEMICAL :ANTIOXIDANTS	01.505 Kgs
		14. RUBBER CHEMICAL :ACCELERATOR	00.505 Kgs
		15. RUBBER CHEMICAL :RETARDERS	00.111 Kgs
		16. ZINC OXIDE	02.000 Kgs
		17. STEARIC ACID	01.111 Kgs
		18. MICROCRYSTALLINE PETROLEUM WAX	00.788 Kgs
		19. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		20. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		21. PRECIPITATED SILICA	00.283 Kgs
		22. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	03.626 Kgs
		23. PETROLEUM TACKIFIER RESIN	00.414 Kgs
		24. PHENOLIC TACKIFIER RESIN	00.061 Kgs
		25. INSOLUBLE SULPHUR	00.101 Kgs
		26. BLADDERS	00.020 Numbers
		27. PROCESSING ADDITIVES	00.556 Kgs
		28. HOMOGENIZING AGENT	00.071 Kgs
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"),	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	17.544 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.937 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.676 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	06.898 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE	00.020 Kgs

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A. Nylon (Total Quantity to be exported 1950000.00 kgs)		BUTADIENE RUBBER SBR- 1712 / 1723 / 1783			
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	00.667 Kgs		
		7. CARBON BLACK	25.563 Kgs		
		8. NYLON TYRE CORD FABRIC (DIPPED)	07.959 Kgs		
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.061 Kgs		
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	00.111 Kgs		
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	02.525 Kgs		
		12. RUBBER CHEMICAL :ANTIOXIDANTS	01.737 Kgs		
		13. RUBBER CHEMICAL :ACCELERATOR	00.576 Kgs		
		14. RUBBER CHEMICAL :RETARDERS	00.121 Kgs		
		15. ZINC OXIDE	02.010 Kgs		
		16. STEARIC ACID	01.141 Kgs		
		17. MICROCRYSTALLINE PETROLEUM WAX	00.768 Kgs		
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs		
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs		
		20. PRECIPITATED SILICA	00.414 Kgs		
		21. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	03.262 Kgs		
		22. PETROLEUM TACKIFIER RESIN	00.384 Kgs		
		23. PHENOLIC TACKIFIER RESIN	00.091 Kgs		
		24. INSOLUBLE SULPHUR	00.121 Kgs		
		25. BLADDERS	00.020 Numbers		
		26. SILANE COUPLING AGENT	00.020 Kgs		
		27. PROCESSING ADDITIVES	00.535 Kgs		
		28. HOMOGENIZING AGENT	00.121 Kgs		
		8. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 40000.00 kgs)	100 kgs	1. ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	40.458 Kgs
				2. ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	07.401 Kgs
				3. CARBON BLACK	32.070 Kgs
				4. RUBBER CHEMICAL :ACCELERATOR	01.234 Kgs
5. ZINC OXIDE	02.072 Kgs				
6. STEARIC ACID	00.444 Kgs				
7. MICROCRYSTALLINE PETROLEUM WAX	00.493 Kgs				
8. PETROLEUM TACKIFIER RESIN	00.493 Kgs				
RLA may take consequential action as per Policy / Procedures.					

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Case No. A-258	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00184/AM13/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RLA F. No. 30/24/040/00013/AM13	

Request: Request of M/s Eastman Reclamations, Jalandhar for fixation of adhoc norms in respect of Advance Authorization No. 3010087078 dated 26.06.2012 for the export product – "Reclaim Rubber".

Decision: A copy of representation of firm has been forwarded to DIPP on 02.02.2015. Comments awaited from DIPP. Reminder to be issued to expedite the case.

Case No. A-259	M/s Powerband Industries Pvt. Ltd.,	HQ F. No. 01/87/162/00088/AM14/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310734629 dt. 16.05.2013	RLA F. No. 03/95/040/00049/AM14	

Subject: Change in the description of import item in the adhoc norms fixed for Advance Authorization No. 0310734629 dt. 16.05.2013.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 11.01.2015. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.

Case No. A-260	M/s Yash Enterprises	HQ F. No. 01/87/50/00433/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. 0310791655 dated 03.12.2014	RLA F. No. 03/95/040/00595/AM15	

Subject: Enhancement in the wastage allowed by NC in its Meeting No. 08/AM16 held on 29.05.2015.

Decision: A D/L No. 46011/16/2015-PC.II dated 02.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

Case No. A-261	M/s Sundaram Industries Ltd.	HQ F. No. 01/87/50/385/AM11/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0410120257 dated 31.12.2010	RLA F. No. 04/24/040/00271/AM11	

Subject: Fixation of adhoc norms for the export product "Industrial Solid Tyres" against Advance Authorization No. 0410120257 dated 31.12.2010.

Decision: A copy of Representation of firm has been forwarded to DIPP on 12.01.2016. Comments awaited from DIPP. Reminder to be issued to expedite the case.

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Case No. A-262	M/s Veekay Polycoats Ltd.	HQ F. No. 01/87/50/146/AM13/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0510329142 dated 09.07.2012	RLA F. No. 05/24/040/00107/AM13	

Subject: Request of M/s Veekay Polycoats Ltd., New Delhi for amendment in the description of Export Product against Advance Authorization No. 0510329142 dated 09.07.2012.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 22.02.2016. Comments awaited from D/o C&PC.

Case No. A-263	M/s India Glycols Ltd.	HQ F. No. 01/87/162/182/AM16/DES-VII	Status: Approved
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0510387204 dated 23.05.2014	RLA F. No. 05/23/040/00043/AM15	

Subject: Request for fixation of adhoc norms in respect of Advance Authorization No. 0510387204 Dated 23.05.2014.

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/89/2007-PC-II dated 09.09.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 200 (Polymeg – 200)	1 kg	1. Denatured Ethyl Alcohol	0.693 kg
		2. Diethylene Glycol	0.556 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg
RLA may take consequential action as per Policy / Procedures.			

Case No. A-264	M/s Sun Plast Pvt. Ltd.	HQ F. No. 01/87/50/242/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310786925 dated 16.07.2014	RLA F. No. 03/95/040/00333/AM15	

Subject: Request for Ratification in respect of Advance Authorization No. 0310786925 dated 16.07.2014.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

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Case No. A-265	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/162/175/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 2610012727 dated 31.08.2015	RLA F. No. 26/24/040/00010/AM16	

CP

SP

Subject: Request for fixation of norms against Advance Authorization No. 2610012727 dated 31.08.2015

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

Case No. A-266	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/50/358/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 2610012697 Dated 11.11.2014.	RLA F. No. 26/24/040/00014/AM15	

CP

SP

Subject: Request for fixation of norms against Advance Authorization No. 2610012697 Dated 11.11.2014.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

Case No. A-267	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/162/176/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 2610012653 dated 26.05.2014	RLA F. No. 26/24/040/00002/AM15	

CP

SP

Subject: Request for fixation of norms against Advance Authorization No. 2610012727 dated 31.08.2015

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

Case No. A-268	M/s Jain Irrigation Systems Ltd.	HQ F. No. 01/87/162/127/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310483881 dated 26.08.2008	RLA F. No. 03/83/040/00298/AM09	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310483881 dated 26.08.2008

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

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Case No. A-269	M/s Jain Irrigation Systems Ltd.	HQ F. No. 01/87/162/128/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310511433 dated 13.03.2009	RLA F. No. 03/83/040/00563/AM09	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310511433 dated 13.03.2009

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

Case No. A-270	M/s Jain Irrigation Systems Ltd.	HQ F. No. 01/87/162/129/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310614995 dated 08.02.2011	RLA F. No. 03/83/040/00477/AM11	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310614995 dated 08.02.2011

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

Case No. A-271	M/s Jain Irrigation Systems Ltd.	HQ F. No. 01/87/162/130/AM15/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0310649832 dated 23.08.2011	RLA F. No. 03/83/040/00205/AM12	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310649832 dated 23.08.2011

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

Case No. A-272	M/s Gajjraj Agency Pvt. Ltd.	HQ F. No. 01/87/50/00005/AM16/DES-VII	Status: Deferred
NC No.:22/AM16 Dated: 22.03.2016	Adv. Lic. No. and Date 0210205611 dated 03.03.2015	RLA F. No. 02/24/040/00226/AM16	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310614995 dated 08.01.2016

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

(Signature)

(Signature)

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ONLINE CASES

1	Case No.:5/21/87-ALC1/2015	Party Name:LEBRACS RUBBER LININGS PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00287/AM16/	RLA File :25/24/040/00003/AM13/	Lic.No/Date:2510003923 27.02.2013	
Decision: A D/L No. 7/119/2016-TSW dated 23.03.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

C. P. Singh

G. P. Singh

2	Case No.:22/21/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00304/AM16/	RLA File :34/24/040/00033/AM14/	Lic.No/Date:3410036905 16.05.2013	
Decision: A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.				

C. P. Singh

G. P. Singh

3	Case No.:18/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00188/AM16/	RLA File :07/24/040/00145/AM14/	Lic.No/Date:0710098407 19.09.2013	
Decision: A D/L No. 46011/14/2015-PC.II dated 04.10.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

C. P. Singh

G. P. Singh

4	Case No.:19/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00189/AM16/	RLA File :07/24/040/00146/AM14/	Lic.No/Date:0710098411 19.09.2013	
Decision: A D/L No. 46011/14/2015-PC.II dated 04.10.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

C. P. Singh

G. P. Singh

5	Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.				

C. P. Singh

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6	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.				

CP-28

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7	Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.				

CP-28

RA

8	Case No.:9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	
Decision: In response to D/L dated 23.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments awaited from D/o C&PC. Reminder to be issued to D/o C&PC to expedite the case.				

CP-28

RA

9	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	
Decision: In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 23.02.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

CP-28

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10	Case No.:5/3/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00495/AM15/	RLA File :02/24/040/00013/AM15/	Lic.No/Date:0210203243 16.05.2014	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2016. Comments awaited from D/o C&PC.				

CP-28

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11	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 26.11.2014. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

C. S. S.

G. S.

12	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	
Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

C. S. S.

G. S.

13	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 11.03.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

C. S. S.

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14	Case No.:6/32/87-ALC1/2014	Party Name:ANG PLASTICS PVT. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00282/AM15/	RLA File :03/94/040/00388/AM15/	Lic.No/Date:0310787600 04.08.2014	
Decision: In response to D/L dated 02.12.2014 issued by D/o C&PC; the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 06.07.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

C. S. S.

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15	Case No.:6/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved
	HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	
Decision: Based on the written technical comments furnished by D/o C&PC vide OM No. 46011/71/2004-PC.II dated 09.03.2016, the Committee decided to approve the adhoc norms as applied for in their Advance Authorization.				
RLA may take consequential action as per Policy / Procedures.				

C. S. S.

G. S.

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

16	Case No.:1/35/87-ALC1/2014	Party Name:SHREE TIRUPATI BALAJEE AGRO TRADING CO.P.LTD.,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00308/AM15/	RLA File :56/24/040/00024/AM15/	Lic.No/Date:5610004374 14.08.2014	
Decision: In response to D/L dated 19.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.04.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

17	Case No.:26/30/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00248/AM15/	RLA File :05/24/040/00222/AM15/	Lic.No/Date:0510390643 21.08.2014	
Decision: In response to D/L dated 17.02.2015, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

18	Case No.:4/21/87-ALC1/2015	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00286/AM16/	RLA File :02/24/040/00096/AM15/	Lic.No/Date:0210204878 28.08.2014	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

19	Case No.:22/32/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	
Decision: In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.08.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

20	Case No.:27/42/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				


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21	Case No.:23/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00332/AM15/	RLA File :34/24/040/00154/AM15/	Lic.No/Date:3410040571 23.09.2014	
Decision: A D/L No. 46011/80/2014-PC.II dated 26.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.03.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

22	Case No.:32/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	
Decision: A D/L No. 46011/64/2015-PC.II dated 17.07.2015 was issued by D/o C&, the firm had submitted its reply, a copy of the same was forwarded to D/o C&PC on 13.10.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

23	Case No.:24/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00333/AM15/	RLA File :34/24/040/00176/AM15/	Lic.No/Date:3410040622 17.10.2014	
Decision: A D/L No. 46011/80/2014-PC.II dated 26.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

24	Case No.:5/38/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved												
	HQ File :01/87/050/00340/AM15/	RLA File :34/24/040/00195/AM15/	Lic.No/Date:3410040654 05.11.2014													
Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/23/2012-PC-II dated 09.09.2015, the Committee approved following adhoc norms:																
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="3">THERMOPLASTIC SEMICONDUCTING COMPOUND</td> <td rowspan="3">1 kg</td> <td>CARBON BLACK (Raw Material)</td> <td>0.290 kg</td> </tr> <tr> <td>ETHYLENE VINYL ACETATE (EVA) CO-POLYMER (Raw Material)</td> <td>0.335 kg</td> </tr> <tr> <td>LOW DENSITY POLYETHYLENE (LDPE) GRANULES (Raw Material)</td> <td>0.385 kg</td> </tr> </tbody> </table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	THERMOPLASTIC SEMICONDUCTING COMPOUND	1 kg	CARBON BLACK (Raw Material)	0.290 kg	ETHYLENE VINYL ACETATE (EVA) CO-POLYMER (Raw Material)	0.335 kg	LOW DENSITY POLYETHYLENE (LDPE) GRANULES (Raw Material)	0.385 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY													
THERMOPLASTIC SEMICONDUCTING COMPOUND	1 kg	CARBON BLACK (Raw Material)	0.290 kg													
		ETHYLENE VINYL ACETATE (EVA) CO-POLYMER (Raw Material)	0.335 kg													
		LOW DENSITY POLYETHYLENE (LDPE) GRANULES (Raw Material)	0.385 kg													
RLA may take consequential action as per Policy / Procedures.																

25	Case No.:24/42/87-ALC1/2014	Party Name: WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Approved
	HQ File :01/87/050/00365/AM15/	RLA File :02/24/040/00157/AM15/	Lic.No/Date:0210205142 11.11.2014	
Decision: Based on the written technical comments of D/o C&PC furnished vide OM No. 46011/71/2004-PC.II dated 09.03.2016, the Committee approved the adhoc norms as applied for in their Advance Authorization.				
RLA may take consequential action as per Policy / Procedures.				

26	Case No.:18/16/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00141/AM16/	RLA File :17/24/040/00114/AM15/	Lic.No/Date:1710005969 12.11.2014	
Decision: A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

27	Case No.:17/45/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00417/AM15/	RLA File :34/24/040/00174/AM15/	Lic.No/Date:3410040678 13.11.2014	
Decision: A copy of application was forwarded to D/o C&PC on 03.02.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

28	Case No.:46/42/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00387/AM15/	RLA File :05/24/040/00358/AM15/	Lic.No/Date:0510391992 14.11.2014	
Decision: In response to D/L dated 17.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

29	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	
Decision: In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				


 UDAY BHOWAN
 Director General
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
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30	Case No.:24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	
Decision: A copy of application was forwarded to D/o C&PC on 17.02.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

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31	Case No.:13/47/87-ALC1/2014	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00437/AM15/	RLA File :03/95/040/00768/AM15/	Lic.No/Date:0310791993 15.12.2014	
Decision: A copy of application was forwarded to D/o C&PC on 15.07.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

C. P. S.

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32	Case No.:5/46/87-ALC1/2014	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00424/AM15/	RLA File :31/83/040/00207/AM15/	Lic.No/Date:3110065149 18.12.2014	
Decision: In response to D/L dated 22.12.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.02.2016. Comments awaited from D/o C&PC.				

C. P. S.

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33	Case No.:10/45/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00410/AM15/	RLA File :05/24/040/00449/AM15/	Lic.No/Date:0510392618 30.12.2014	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

C. P. S.

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34	Case No.:13/51/87-ALC1/2014	Party Name:REX POLYEXTRUSION LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00478/AM15/	RLA File :31/83/040/00206/AM15/	Lic.No/Date:3110065166 31.12.2014	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.02.2016. Comments still awaited.				

C. P. S.

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SEIKHOMANG KIFGE
 Dy. Director General
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 200-02 ENCLAVE, NEW DELHI

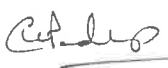
35	Case No.:21/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	
Decision: In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

36	Case No.:22/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	
Decision: In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

37	Case No.:6/45/87-ALC1/2014	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00406/AM15/	RLA File :04/24/040/00245/AM15/	Lic.No/Date:0410159985 07.01.2015	
Decision: In response to D/L dated 17.07.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.09.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

38	Case No.:1/49/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00461/AM15/	RLA File :15/24/040/00019/AM15/	Lic.No/Date:1510022040 23.01.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

39	Case No.:1/46/87-ALC1/2014	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00420/AM15/	RLA File :34/24/040/00284/AM15/	Lic.No/Date:3410040914 29.01.2015	
Decision: A copy of application has been forwarded to DIPP on 25.02.2016. Comments awaited from DIPP.				



 GENERAL MANAGER
 Dy. Director General
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 Udyog Bhawan, New Delhi-11

40	Case No.:1/51/87-ALC1/2014	Party Name: WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00466/AM15/	RLA File :02/24/040/00212/AM15/	Lic.No/Date:0210205507 03.02.2015	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

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41	Case No.:31/4/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

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42	Case No.:5/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00175/AM16/	RLA File :05/23/040/00508/AM15/	Lic.No/Date:0510393186 13.02.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

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43	Case No.:16/51/87-ALC1/2014	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00481/AM15/	RLA File :32/24/040/00025/AM15/	Lic.No/Date:3210077419 27.02.2015	
Decision: A copy of application was forwarded to D/o C&PC on 13.03.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

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44	Case No.:6/4/87-ALC1/2015	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00010/AM16/	RLA File :05/24/040/00582/AM15/	Lic.No/Date:0510393483 05.03.2015	
Decision: A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

45	Case No.:21/22/87-ALC1/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00354/AM16/	RLA File :56/24/040/00059/AM15/	Lic.No/Date:5610004559 09.03.2015	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

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46	Case No.:2/4/87-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00006/AM16/	RLA File :05/23/040/00548/AM15/	Lic.No/Date:0510393591 17.03.2015	
Decision: A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

Chander

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47	Case No.:11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015	
Decision: A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited. Reminder to be issued to D/o C&PC to expedite the case.				

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48	Case No.:19/16/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00142/AM16/	RLA File :03/94/040/01190/AM15/	Lic.No/Date:0310794838 24.03.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.				

Chander

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49	Case No.:40/9/87-ALC1/2015	Party Name:RISIII TECHTEX LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00092/AM16/	RLA File :03/95/040/01044/AM15/	Lic.No/Date:0310794937 27.03.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 15.01.2016. Comments still awaited.				

Chander

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, K. J. Somaiya Building

50	Case No.:52/18/87-ALC1/2015	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00222/AM16/	RLA File :03/95/040/00034/AM16/	Lic.No/Date:0310795683 01.05.2015	
Decision: A D/L dated 03.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

51	Case No.:7/9/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00059/AM16/	RLA File :05/24/040/00047/AM16/	Lic.No/Date:0510394093 05.05.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

52	Case No.:9/9/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00061/AM16/	RLA File :05/24/040/00055/AM16/	Lic.No/Date:0510394109 06.05.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

53	Case No.:11/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00134/AM16/	RLA File :31/83/040/00016/AM16/	Lic.No/Date:3110065414 07.05.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited.				

54	Case No.:21/18/87-ALC1/2015	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00191/AM16/	RLA File :09/24/040/00049/AM16/	Lic.No/Date:0910062005 12.05.2015	
Decision: A D/L No. 46011/22/2012-PC-II dated 10.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

SENKHO MANI RUPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-110002

55	Case No.:1/13/87-ALC1/2015	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00107/AM16/	RLA File :05/24/040/00038/AM16/	Lic.No/Date:0510394256 14.05.2015	
Decision: A D/L dated 09.09.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.11.2015 & 10.03.2016 (Final reminder) giving 15 days time for submission of information. Reply still awaited from the firm.				

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56	Case No.:32/16/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00155/AM16/	RLA File :03/94/040/00056/AM16/	Lic.No/Date:0310796199 26.05.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments. Comments still awaited. Reminder to be issued to expedite the case.				

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57	Case No.:50/18/87-ALC1/2015	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00220/AM16/	RLA File :03/95/040/01032/AM15/	Lic.No/Date:0310796244 27.05.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 16.10.2015. Reminder issued to D/o C&PC to furnish comments. Comments still awaited. Reminder to be issued to expedite the case.				

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58	Case No.:51/18/87-ALC1/2015	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00221/AM16/	RLA File :03/95/040/00014/AM16/	Lic.No/Date:0310796232 27.05.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2015. Reminder issued to D/o C&PC to furnish comments. Comments still awaited. Reminder to be issued to expedite the case.				

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59	Case No.:2/13/87-ALC1/2015	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00108/AM16/	RLA File :05/24/040/00082/AM16/	Lic.No/Date:0510394417 03.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 28.07.2015. Reminder issued to D/o C&PC to furnish comments. Comments still awaited. Reminder to be issued to expedite the case.				

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GOVERNMENT OF INDIA
UDYOG BHAVAN, N. W. DELHI

60	Case No.:36/16/87-ALC1/2015	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00159/AM16/	RLA File :03/94/040/00132/AM16/	Lic.No/Date:0310796440 04.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

61	Case No.:40/18/87-ALC1/2015	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00210/AM16/	RLA File :03/95/040/00855/AM15/	Lic.No/Date:0310796439 04.06.2015	
Decision: In response to D/L dated 23.11.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.02.2016. Comments from that Department still awaited.				

62	Case No.:41/18/87-ALC1/2015	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00211/AM16/	RLA File :03/95/040/00856/AM15/	Lic.No/Date:0310796443 04.06.2015	
Decision: In response to D/L dated 23.11.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.02.2016. Comments from that Department still awaited.				

63	Case No.:20/16/87-ALC1/2015	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00143/AM16/	RLA File :30/24/040/00011/AM16/	Lic.No/Date:3010103514 08.06.2015	
Decision: A D/L No. 7/33/2015-TSW dated 29.09.2015 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.12.2015 & 10.03.2016 (Final reminder) giving 15 days time for submission of information. Reply still awaited from the firm.				

64	Case No.:7/16/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00130/AM16/	RLA File :05/23/040/00062/AM16/	Lic.No/Date:0510394495 10.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

SEALING
By: Director General
Director General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi

65	Case No.:9/16/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00132/AM16/	RLA File :05/24/040/00108/AM16/	Lic.No/Date:0510394515 10.06.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

66	Case No.:6/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00176/AM16/	RLA File :05/23/040/00064/AM16/	Lic.No/Date:0510394496 10.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

67	Case No.:26/18/87-ALC1/2015	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00196/AM16/	RLA File :26/24/040/00004/AM16/	Lic.No/Date:2610012716 10.06.2015	
Decision: A copy of reply received from the firm and will be forwarded to D/o C&PC in due course.				

68	Case No.:44/18/87-ALC1/2015	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00214/AM16/	RLA File :03/94/040/00080/AM16/	Lic.No/Date:0310796541 10.06.2015	
Decision: A D/L No. 46011/152/2015-PC.II dated 01.01.2016 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.03.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

69	Case No.:12/16/87-ALC1/2015	Party Name:K.R.T. POLYMERS,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00135/AM16/	RLA File :32/24/040/00006/AM16/	Lic.No/Date:3210077567 17.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, K-7, DLF-1

70	Case No.:39/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00162/AM16/	RLA File :31/83/040/00037/AM16/	Lic.No/Date:3110065488 19.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

C. S. S.

S. S.

71	Case No.:69/18/87-ALC1/2015	Party Name: VISION POLYMER PVT LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00239/AM16/	RLA File :34/24/040/00085/AM16/	Lic.No/Date:3410041307 19.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

C. S. S.

S. S.

72	Case No.:13/16/87-ALC1/2015	Party Name: METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00136/AM16/	RLA File :32/24/040/00009/AM16/	Lic.No/Date:3210077568 22.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

C. S. S.

S. S.

73	Case No.:12/18/87-ALC1/2015	Party Name:SPERRY PLAST LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File:01/87/050/00182/AM16/	RLA File :05/24/040/00129/AM16/	Lic.No/Date:0510394666 23.06.2015	
Decision: A copy of reply received from the firm and will be forwarded to D/o C&PC in due course.				

C. S. S.

S. S.

74	Case No.:63/18/87-ALC1/2015	Party Name:RAJSHA CHEMICALS PVT.LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00233/AM16/	RLA File :34/24/040/00041/AM16/	Lic.No/Date:3410041315 23.06.2015	
Decision: A D/L No. 46011/72/2008-PC.II dated 18.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.03.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

C. S. S.

SEKHONANG
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

75	Case No.:56/18/87-ALC1/2015	Party Name: LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00226/AM16/	RLA File :03/95/040/00140/AM16/	Lic.No/Date:0310796833 24.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 16.10.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

76	Case No.:3/17/87-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00170/AM16/	RLA File :03/95/040/00561/AM15/	Lic.No/Date:0310796867 25.06.2015	
Decision: A copy of application received from the firm and will be forwarded to D/o C&PC in due course.				

77	Case No.:22/16/87-ALC1/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00145/AM16/	RLA File :02/24/040/00046/AM16/	Lic.No/Date:0210205926 26.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

78	Case No.:23/16/87-ALC1/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00146/AM16/	RLA File :02/24/040/00047/AM16/	Lic.No/Date:0210205927 26.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 10.09.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case				

79	Case No.:29/18/87-ALC1/2015	Party Name:CIKAUTXO INDIA PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00199/AM16/	RLA File :31/83/040/00043/AM16/	Lic.No/Date:3110065522 01.07.2015	
Decision: A D/L No. 46011/148/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

SEIKHOMANG LINGBA
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, K. V. Delhi-11

80	Case No.:45/18/87-ALC1/2015	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00215/AM16/	RLA File :03/94/040/00130/AM16/	Lic.No/Date:0310797038 02.07.2015	
Decision: A D/L No. 46011/44/2014-PC.II dated 06.11.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

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81	Case No.:64/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00234/AM16/	RLA File :34/24/040/00076/AM16/	Lic.No/Date:3410041344 02.07.2015	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2016. Comments from that Department still awaited. Reminder to be issued to expedite the case.				

Chander
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82	Case No.:65/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00235/AM16/	RLA File :34/24/040/00077/AM16/	Lic.No/Date:3410041346 02.07.2015	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2016. Comments from that Department still awaited. Reminder to be issued to expedite the case.				

Chander
Fi

83	Case No.:66/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00236/AM16/	RLA File :34/24/040/00078/AM16/	Lic.No/Date:3410041345 02.07.2015	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2016. Comments from that Department still awaited. Reminder to be issued to expedite the case.				

Chander
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84	Case No.:3/14/87-ALC1/2015	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00123/AM16/	RLA File :04/24/040/00014/AM16/	Lic.No/Date:0410160761 03.07.2015	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.12.2016. Comments from that Department still awaited. Reminder to be issued to expedite the case.				

Chander

SEIKHOMANG
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
New Delhi-110002

85	Case No.:67/18/87-ALC1/2015	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00237/AM16/	RLA File :34/24/040/00079/AM16/	Lic.No/Date:3410041351 03.07.2015	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2016. Comments from that Department still awaited. Reminder to be issued to expedite the case.				



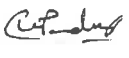

86	Case No.:68/18/87-ALC1/2015	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00238/AM16/	RLA File :34/24/040/00080/AM16/	Lic.No/Date:3410041352 03.07.2015	
Decision: In response to D/L issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2016. Comments from that Department still awaited. Reminder to be issued to expedite the case.				




87	Case No.:24/18/87-ALC1/2015	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00194/AM16/	RLA File :15/24/040/00010/AM16/	Lic.No/Date:1510022068 04.07.2015	
Decision: A D/L dated 30.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				




88	Case No.:2/16/87-ALC1/2015	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00125/AM16/	RLA File :02/24/040/00227/AM14/	Lic.No/Date:0210205952 06.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 27.08.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				




89	Case No.:3/16/87-ALC1/2015	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00126/AM16/	RLA File :02/24/040/00112/AM15/	Lic.No/Date:0210205949 06.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 27.08.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				




SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, K. J. Somaiya

90	Case No.:4/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00127/AM16/	RLA File :02/24/040/00179/AM14/	Lic.No/Date:0210205950 06.07.2015	
Decision: A D/L dated 24.09.2015 was issued by D/o C&PC to firm. This was followed by Final Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

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91	Case No.:60/18/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00230/AM16/	RLA File :17/24/040/00027/AM16/	Lic.No/Date:1710006141 08.07.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

CP

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92	Case No.:31/18/87-ALC1/2015	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00201/AM16/	RLA File :31/83/040/00046/AM16/	Lic.No/Date:3110065532 09.07.2015	
Decision: A D/L dated 02.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

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93	Case No.:62/18/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00232/AM16/	RLA File :17/24/040/00031/AM16/	Lic.No/Date:1710006148 10.07.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

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94	Case No.:22/22/87-ALC1/2015	Party Name:MICROSPHERES (INDIA)	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00355/AM16/	RLA File :03/95/040/00282/AM16/	Lic.No/Date:0310797189 13.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2016. Comments awaited from D/o C&PC.				

CP

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SEIKHOMANG KISHEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, 1st / 2nd Floor

95	Case No.:34/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00204/AM16/	RLA File :52/24/040/00005/AM16/	Lic.No/Date:5210041578 14.07.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

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GP

96	Case No.:35/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00205/AM16/	RLA File :52/24/040/00006/AM16/	Lic.No/Date:5210041579 14.07.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

CPD
GP

97	Case No.:39/18/87-ALC1/2015	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00209/AM16/	RLA File :56/24/040/00012/AM16/	Lic.No/Date:5610004644 14.07.2015	
Decision: In response to D/L dated 04.11.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.01.2016. Comments from that Department still awaited. Reminder to be issued to expedite the case.				

CPD
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98	Case No.:57/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00227/AM16/	RLA File :03/95/040/00208/AM16/	Lic.No/Date:0310797257 15.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

CPD
GP

99	Case No.:20/18/87-ALC1/2015	Party Name:VIJAY ENTERPRISES PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00190/AM16/	RLA File :08/24/040/00089/AM16/	Lic.No/Date:0810135688 17.07.2015	
Decision: A D/L dated 10.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

CPD

GP
SEKHOMKING KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Uttam Bhasin, N. J. Datta

100	Case No.:7/20/87-ALC1/2015	Party Name:KANODIA TECHNOPLAST LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00251/AM16/	RLA File :05/23/040/00174/AM16/	Lic.No/Date:0510395031 22.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

101	Case No.:23/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00193/AM16/	RLA File :15/24/040/00011/AM16/	Lic.No/Date:1510022070 23.07.2015	
Decision: A D/L dated 30.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

102	Case No.:3/18/87-ALC1/2015	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00173/AM16/	RLA File :02/24/040/00071/AM16/	Lic.No/Date:0210206010 24.07.2015	
Decision: A copy of reply received from the firm and will be forwarded to D/o C&PC in due course.				

103	Case No.:14/18/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00184/AM16/	RLA File :05/24/040/00207/AM16/	Lic.No/Date:0510395113 28.07.2015	
Decision: A copy of reply has been forwarded to D/o C&PC on 04.02.2016. Comments still awaited.				

104	Case No.:15/18/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00185/AM16/	RLA File :05/24/040/00210/AM16/	Lic.No/Date:0510395114 28.07.2015	
Decision: A copy of reply received from the firm and will be forwarded to D/o C&PC in due course.				

105	Case No.:22/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00192/AM16/	RLA File :15/24/040/00009/AM16/	Lic.No/Date:1510022071 28.07.2015	
Decision: A D/L dated 30.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

SEIKH HOSAIN KIBEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-110001

106	Case No.:25/18/87-ALC1/2015	Party Name:JJ,PLASTALLOY PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00195/AM16/	RLA File :15/24/040/00012/AM16/	Lic.No/Date:1510022072 30.07.2015	
	Decision: A D/L dated 30.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

107	Case No.:48/18/87-ALC1/2015	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00218/AM16/	RLA File :03/94/040/00294/AM16/	Lic.No/Date:0310797849 30.07.2015	
	Decision: A D/L No. 46011/39/2015-PC-II dated 13.01.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

108	Case No.:5/20/87-ALC1/2015	Party Name:OSTERN PRIVATE LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00249/AM16/	RLA File :02/24/040/00063/AM16/	Lic.No/Date:0210206033 31.07.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.			

109	Case No.:8/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00178/AM16/	RLA File :05/23/040/00189/AM16/	Lic.No/Date:0510395158 03.08.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2015. Reminder issued to D/o C&PC to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.			

110	Case No.:8/20/87-ALC1/2015	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00252/AM16/	RLA File :05/23/040/00191/AM16/	Lic.No/Date:0510395159 03.08.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.			

BEKHOJANG HPGEN
By, Director General
Director General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

111	Case No.:30/18/87-ALC1/2015	Party Name:MULTITECH PRODUCTS PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00200/AM16/	RLA File :31/83/040/00044/AM16/	Lic.No/Date:3110065581 04.08.2015	
Decision: A D/L No. 46011/149/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm giving 15 days time for submission of information.				

112	Case No.:22/20/87-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00266/AM16/	RLA File :03/94/040/00324/AM16/	Lic.No/Date:0310797923 04.08.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

113	Case No.:37/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00207/AM16/	RLA File :52/24/040/00024/AM16/	Lic.No/Date:5210041596 06.08.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

114	Case No.:38/18/87-ALC1/2015	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00208/AM16/	RLA File :53/24/040/00020/AM15/	Lic.No/Date:5310018517 06.08.2015	
Decision: A D/L No. 46011/146/2015-PC-II dated 22.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

115	Case No.:32/18/87-ALC1/2015	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00202/AM16/	RLA File :31/83/040/00041/AM16/	Lic.No/Date:3110065586 07.08.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2016. Comments awaited from D/o C&PC.				

SEKHONWAL NIGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-110002

116	Case No.:36/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00206/AM16/	RLA File :52/24/040/00023/AM16/	Lic.No/Date:5210041597 07.08.2015	
Decision: A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.				

C. S. S.

G. S.

117	Case No.:41/16/87-ALC1/2015	Party Name:AAVYA INDUSTRIES (P)LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00164/AM16/	RLA File :09/24/040/00278/AM16/	Lic.No/Date:0910062480 11.08.2015	
Decision: A D/L No. 46011/14/2016-PC-II dated 22.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

C. S. S.

G. S.

118	Case No.:42/16/87-ALC1/2015	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00165/AM16/	RLA File :34/24/040/00135/AM16/	Lic.No/Date:3410041441 11.08.2015	
Decision: RLA and firm were requested vide letter dated 13.10.2015 & 16.12.2015 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm. The Committee decided to issue last and final reminder to the firm giving 15 days time for submission of the requisite application.				

C. S. S.

G. S.

119	Case No.:2/19/87-ALC1/2015	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00241/AM16/	RLA File :05/24/040/00245/AM16/	Lic.No/Date:0510395399 21.08.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

C. S. S.

G. S.

SENKHO MAING JOPGEN
 Dy. Director General
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 Udyog Bhawan, New Delhi-11

Case No.:31/20/87-ALC1/2015	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved
HQ File :01/87/050/00275/AM16/	RLA File :03/95/040/00396/AM16/	Lic.No/Date:0310798434 25.08.2015	
Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016/TSW dated 28.01.2016, the Committee approved the following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	Qty required for 1 Kg of resultant product
High Abrasion Resistance Rubber Sheetings	2,50,000.00 kg	1. Natural Rubber	0.48000
		2. Chloroprene Rubber	0.11500
		3. Polybutadiene Rubber	0.18500
		4. Zinc Oxide	0.04000
		5. Fumed Silica Filler	0.11100
		6. Retarder	0.01200
		7. Antioxidant	0.01400
		8. Accelerators	0.01500
		9. Titanium Dioxide	0.05600
		10. Bonding Agent SI-69	0.01500
		11. Cross Linking Agent	0.01700
		12. Packing Material (Plastic Pallets)	225 nos. for 2,50,000 Kg of export
Note: 1. There should be a value cap upto 7% of FOB value of export on Antioxidant/ Accelerators as per general note 8 of the Handbook of Procedures Vol. II. 2. The firm should export back 225 Nos. of Packing Material (Plastic Pallet). RLA may take consequential action as per Policy / Procedures.			

Case No.:32/20/87-ALC1/2015	Party Name: SILSOLUTIONIA SPECHEM PVT. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
121 HQ File :01/87/050/00276/AM16/	RLA File :03/95/040/00397/AM16/	Lic.No/Date:0310798432 25.08.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.			

SEIKHOMANG KIRGEN
 Dy. Director General
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 Udyog Bhawan, New Delhi-110001

Case No.:9/18/87-ALC1/2015	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved														
HQ File :01/87/050/00179/AM16/	RLA File :05/23/040/00217/AM16/	Lic.No/Date:0510395437 26.08.2015															
Decision: The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 22/87-ALC1/2015 held on 22.04.2015 and recommended as under:																	
122	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="4">PVC Compound</td> <td rowspan="4">1 kg</td> <td>1. PVC Resins</td> <td>0.525 kg</td> </tr> <tr> <td>2. Phthalate Plasticizers</td> <td>0.384 kg</td> </tr> <tr> <td>3. Calcium Carbonate</td> <td>0.07 kg</td> </tr> <tr> <td>4. PVC Stabilizer</td> <td>0.001 kg</td> </tr> </tbody> </table>	EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC Compound	1 kg	1. PVC Resins	0.525 kg	2. Phthalate Plasticizers	0.384 kg	3. Calcium Carbonate	0.07 kg	4. PVC Stabilizer	0.001 kg		
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
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		3. Calcium Carbonate	0.07 kg														
		4. PVC Stabilizer	0.001 kg														
RLA may take consequential action as per Policy / Procedures.																	

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Case No.:10/18/87-ALC1/2015	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
123	HQ File :01/87/050/00180/AM16/	RLA File :05/23/040/00219/AM16/	Lic.No/Date:0510395438 26.08.2015
Decision: A D/L dated 27.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

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Case No.:11/18/87-ALC1/2015	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
124	HQ File :01/87/050/00181/AM16/	RLA File :05/23/040/00220/AM16/	Lic.No/Date:0510395439 26.08.2015
Decision: A D/L dated 27.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

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Case No.:25/20/87-ALC1/2015	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
125	HQ File :01/87/050/00269/AM16/	RLA File :03/95/040/00019/AM16/	Lic.No/Date:0310798560 28.08.2015
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.			

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SEKHOUANG KIPSEIN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Urdu Bhawan, New Delhi-110001

126	Case No.:9/20/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00253/AM16/	RLA File :05/23/040/00231/AM16/	Lic.No/Date:0510395524 04.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

127	Case No.:2/17/87-ALC1/2015	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00169/AM16/	RLA File :08/24/040/00177/AM16/	Lic.No/Date:0810135992 07.09.2015	
Decision: RLA and firm were requested vide letter dated 16.12.2015 & 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

128	Case No.:23/20/87-ALC1/2015	Party Name:ARGO BIOCHEM PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00267/AM16/	RLA File :03/94/040/00390/AM16/	Lic.No/Date:0310798721 08.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

129	Case No.:20/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

130	Case No.:21/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
Decision: A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

SEKHONIAKS (CPCE)
S. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, K. V. Dabhi-71

131	Case No.:12/20/87-ALC1/2015	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00256/AM16/	RLA File :05/24/040/00238/AM16/	Lic.No/Date:0510395635 15.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

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132	Case No.:27/20/87-ALC1/2015	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00271/AM16/	RLA File :03/95/040/00271/AM16/	Lic.No/Date:0310798904 15.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

CLD

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133	Case No.:33/20/87-ALC1/2015	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00277/AM16/	RLA File :03/95/040/00425/AM16/	Lic.No/Date:0310799116 30.09.2015	
Decision: A copy of reply received from the firm and will be forwarded to D/o C&PC in due course.				

CLD

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134	Case No.:29/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00311/AM16/	RLA File :03/94/040/00414/AM16/	Lic.No/Date:0310799110 30.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

CLD

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135	Case No.:34/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00316/AM16/	RLA File :03/95/040/00100/AM14/	Lic.No/Date:0310799112 30.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.				

CLD

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136	Case No.:35/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00317/AM16/	RLA File :03/95/040/00544/AM15/	Lic.No/Date:0310799114 30.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.				

CLD

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

137	Case No.:38/21/87-ALC1/2015	Party Name:MULTIBASE INDIA LIMITED.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00320/AM16/	RLA File :03/95/040/00352/AM16/	Lic.No/Date:0310799115 30.09.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.			

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138	Case No.:15/20/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00259/AM16/	RLA File :15/24/040/00015/AM16/	Lic.No/Date:1510022077 01.10.2015	
	Decision: A D/L No. 46011/139/2015-PC.II dated 15.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

C/Ls

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139	Case No.:35/20/87-ALC1/2015	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00279/AM16/	RLA File :03/95/040/00449/AM16/	Lic.No/Date:0310799125 01.10.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.			

C/Ls

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140	Case No.:27/21/87-ALC1/2015	Party Name:GALA SHRINK FIT	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00309/AM16/	RLA File :03/94/040/00380/AM16/	Lic.No/Date:0310799129 01.10.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 25.02.2016. Comments awaited from D/o C&PC.			

C/Ls

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141	Case No.:33/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00315/AM16/	RLA File :03/95/040/00099/AM14/	Lic.No/Date:0310799122 01.10.2015	
	Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.			

C/Ls

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SENTHIL K P GEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, K. J. Somaiya
Delhi

Case No.:41/21/87-ALC1/2015	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved
HQ File :01/87/050/00323/AM16/	RLA File :03/95/040/00479/AM16/	Lic.No/Date:0310799217 06.10.2015	
Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016/TSW dated 17.03.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	Qty required per Kg of finished good
Rubber Cover Matting	2,25,000.00 kg	1. Natural Rubber	0.3300
		3. Synthetic Rubber PBR	0.1800
		3. Chloroprene Rubber	0.1800
		4. Zinc Oxide	0.0320
		5. PPT Silica Filler	0.2120
		6. Titanium Di Oxide	0.0430
		7. Antioxidant	0.0120
		8. Accelerators	0.0130
		9. Retarder	0.0080
		10. Silane Bonding Agent	0.0220
		11. Packing Material - Plastic Pallets	225 nos.
Note: 1. There should be a value cap upto 7% of FOB value of export on Antioxidant/ Accelerators as per general note 8 of the Handbook of Procedures Vol. II. 2. The firm should export back 225 Nos. of Packing Material (Plastic Pallet). RLA may take consequential action as per Policy / Procedures.			

Case No.:1/19/87-ALC1/2015	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
HQ File :01/87/050/00240/AM16/	RLA File :08/24/040/00227/AM16/	Lic.No/Date:0810136220 08.10.2015	
Decision: RLA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

Case No.:13/21/87-ALC1/2015	Party Name:VISION PIPES PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
HQ File :01/87/050/00295/AM16/	RLA File :05/24/040/00276/AM16/	Lic.No/Date:0510395853 08.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.			


SEKHONIA KAPOOR
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi-110001

	Case No.:36/21/87-ALC1/2015	Party Name:MULTIBASE INDIA LIMITED.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
145	HQ File :01/87/050/00318/AM16/	RLA File :03/95/040/00236/AM16/	Lic.No/Date:0310799285 08.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

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	Case No.:2/20/87-ALC1/2015	Party Name:SPERRY PLAST LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
146	HQ File :01/87/050/00246/AM16/	RLA File :05/24/040/00315/AM16/	Lic.No/Date:0510395871 09.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

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	Case No.:31/21/87-ALC1/2015	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
147	HQ File :01/87/050/00313/AM16/	RLA File :03/94/040/00476/AM16/	Lic.No/Date:0310799299 09.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

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	Case No.:6/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
148	HQ File :01/87/050/00339/AM16/	RLA File :04/24/040/00021/AM16/	Lic.No/Date:0410161092 09.10.2015	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

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	Case No.:30/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
149	HQ File :01/87/050/00312/AM16/	RLA File :03/94/040/00469/AM16/	Lic.No/Date:0310799346 12.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

150	Case No.:17/20/87-ALC1/2015	Party Name:ESSEN SPECIALITY FILMS PVT.LTD..	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00261/AM16/	RLA File :24/24/040/00020/AM16/	Lic.No/Date:2410041841 13.10.2015	
Decision: A D/L No. 46011/10/2013-PC-II dated 16.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

151	Case No.:10/21/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00292/AM16/	RLA File :05/23/040/00297/AM16/	Lic.No/Date:0510395891 13.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

152

Case No.:42/21/87-ALC1/2015	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved
HQ File :01/87/050/00324/AM16/	RLA File :03/95/040/00506/AM16/	Lic.No/Date:0310799482 16.10.2015	
Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016/TSW dated 22.03.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	Qty required per Kg of finished good
Rubber Compounded sheets.	2,00,000 Kg	1. EPDM Rubber	0.610
		2. Zinc Oxide	0.027
		3. Antioxidant	0.012
		4. Accelerators	0.035
		5. Retarder	0.011
		6. Carbon Black	0.130
		7. Silica Filler Ppt	0.132
		8. Rubber Processing Oil	0.052
		9. Bonding Agent Like SI-69	0.021
		10. Packing Material - Plastic Pallets	240 nos.
Note: 1. There should be a value cap on Antioxidant/Accelerators as per general note 8 of the Handbook of Procedures Vol. II.			
2. All the Plastic Pallets will be exported back alongwith export product.			
RLA may take consequential action as per Policy / Procedures.			

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153	Case No.:36/20/87-ALC1/2015	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00280/AM16/	RLA File :03/95/040/00514/AM16/	Lic.No/Date:0310799521 19.10.2015	
Decision: RLA and firm have been requested vide letter dated 10.03.2016 to furnish application expeditiously.				

154	Case No.:19/20/87-ALC1/2015	Party Name:KIMPLAS PIPING SYSTEMS LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00263/AM16/	RLA File :31/83/040/00097/AM16/	Lic.No/Date:3110065710 21.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

155	Case No.:40/21/87-ALC1/2015	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00322/AM16/	RLA File :03/95/040/00461/AM16/	Lic.No/Date:0310799710 28.10.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

156	Case No.:9/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00342/AM16/	RLA File :04/24/040/00159/AM16/	Lic.No/Date:0410161244 30.10.2015	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

157	Case No.:15/21/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00297/AM16/	RLA File :05/24/040/00356/AM16/	Lic.No/Date:0510396184 02.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

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 Udyog Bhawan, N. 1 Delhi-110001

158	Case No.:16/21/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00298/AM16/	RLA File :05/24/040/00358/AM16/	Lic.No/Date:0510396185 02.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

159	Case No.:21/21/87-ALC1/2015	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00303/AM16/	RLA File :32/24/040/00028/AM16/	Lic.No/Date:3210077733 02.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

160	Case No.:7/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00340/AM16/	RLA File :04/24/040/00146/AM16/	Lic.No/Date:0410161252 02.11.2015	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

161	Case No.:8/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00341/AM16/	RLA File :04/24/040/00147/AM16/	Lic.No/Date:0410161253 02.11.2015	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

162	Case No.:14/21/87-ALC1/2015	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00296/AM16/	RLA File :05/24/040/00354/AM16/	Lic.No/Date:0510396206 03.11.2015	
Decision: A copy of application has been forwarded to DIPP on 16.03.2016. Reminder issued to DIPP to furnish comments within 15 days. Comments still awaited.				

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Government of India
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163	Case No.:9/21/87-ALC1/2015	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00291/AM16/	RLA File :04/24/040/00174/AM16/	Lic.No/Date:0410161273 04.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

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164	Case No.:23/21/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00305/AM16/	RLA File :34/24/040/00194/AM16/	Lic.No/Date:3410041653 04.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

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165	Case No.:11/21/87-ALC1/2015	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00293/AM16/	RLA File :05/23/040/00333/AM16/	Lic.No/Date:0510396252 05.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

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166	Case No.:5/19/87-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00244/AM16/	RLA File :03/95/040/00579/AM16/	Lic.No/Date:0310800115 06.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

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167	Case No.:26/21/87-ALC1/2015	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

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SEIKHOMANG KIRGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industries
Government of India
New Delhi

168	Case No.:37/21/87-ALC1/2015	Party Name:R.R.KABEL LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00319/AM16/	RLA File :03/95/040.00247/AM16/	Lic.No/Date:0310800104 06.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

169	Case No.:45/21/87-ALC1/2015	Party Name: ROSSARI BIOTECH LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00327/AM16/	RLA File :03/95/040/00566/AM16/	Lic.No/Date:0310800093 06.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

170	Case No.:24/21/87-ALC1/2015	Party Name:MEDICAP INC.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00306/AM16/	RLA File :34/24/040/00210/AM16/	Lic.No/Date:3410041667 09.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

171	Case No.:48/21/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00330/AM16/	RLA File :31/83/040/00113/AM16/	Lic.No/Date:3110065753 09.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

172	Case No.:6/21/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00288/AM16/	RLA File :02/24/040/00094/AM16/	Lic.No/Date:0210206269 10.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

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173	Case No.:46/21/87-ALC1/2015	Party Name:ARVIND LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00328/AM16/	RLA File :08/24/040/00225/AM16/	Lic.No/Date:0810136502 10.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

174	Case No.:1/20/87-ALC1/2015	Party Name: AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Withdrawn
	HQ File :01/87/050/00245/AM16/	RLA File :52/24/040/00057/AM16/	Lic.No/Date:5210041687 12.11.2015	
Decision: The firm, vide e-mail dated 23.03.2016, intimated that their application for Advance Authorization was on repeat norms basis and hence, there is no need for regularization of the SION. As such, based on the firm's email letter, the Committee decided to withdraw the case.				

175	Case No.:17/21/87-ALC1/2015	Party Name:PIONEER POLYLEATHERS LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00299/AM16/	RLA File :05/24/040/00376/AM16/	Lic.No/Date:0510396353 17.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

176	Case No.:18/21/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00300/AM16/	RLA File :05/24/040/00380/AM16/	Lic.No/Date:0510396346 17.11.2015	
Decision: --- A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.				

177	Case No.:3/20/87-ALC1/2015	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00247/AM16/	RLA File :30/24/040/00027/AM16/	Lic.No/Date:3010103650 18.11.2015	
Decision: RLA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi-110002

178	Case No.:47/21/87-ALC1/2015	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00329/AM16/	RLA File :37/24/040.00010/AM16/	Lic.No/Date:3710002617 18.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

179	Case No.:4/20/87-ALC1/2015	Party Name: GOVIND RUBBER LIMITED.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: withdrawn
	HQ File :01/87/050/00248/AM16/	RLA File :30/24/040/00028/AM16/	Lic.No/Date:3010103652 19.11.2015	
Decision: RLA vide letter No.Adv-28/AM-16/Lic/Ldh dated 30.03.2016, informed that the firm submitted the application for issue of Advance Authorization under para 4.12 (a)(vi) of HBP as per adhoc norms fixed by NC Meeting No.98/AM16, Meeting No.40/AM-15 and 32/AM15 which are still valid and therefore the case was not referred to DGFT for fixation of norms. As such, based on the firm's intimation, the Committee decided to withdraw the case.				

180	Case No.:12/21/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00294/AM16/	RLA File :05/23/040/00348/AM16/	Lic.No/Date:0510396396 23.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.				

181	Case No.:20/21/87-ALC1/2015	Party Name:INDICA CONVEYORS LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00302/AM16/	RLA File :12/24/040/00004/AM16/	Lic.No/Date:1210009514 24.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 25.02.2016. Comments awaited from D/o C&PC.				

182	Case No.:19/21/87-ALC1/2015	Party Name:SPERRY PLAST LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00301/AM16/	RLA File :05/24/040/00416/AM16/	Lic.No/Date:0510396462 30.11.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.				

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Directorate General of Foreign Trade
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Government of India
Udyog Bhawan, New Delhi-110005

183	Case No.:2/22/87-ALC1/2015	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00335/AM16/	RLA File :03/94/040/00676/AM16/	Lic.No/Date:0310800486 30.11.2015	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

184	Case No.:7/21/87-ALC1/2015	Party Name: MITTAL POLYPACKS PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00289/AM16/	RLA File :02/24/040/00150/AM16/	Lic.No/Date:0210206306 02.12.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.				

185	Case No.:34/20/87-ALC1/2015	Party Name: QREX FLEX PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00278/AM16/	RLA File :52/24/040/00059/AM16/	Lic.No/Date:5210041708 04.12.2015	
Decision: RLA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.				

186	Case No.:25/21/87-ALC1/2015	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00307/AM16/	RLA File :34/24/040/00230/AM16/	Lic.No/Date:3410041730 14.12.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.				

187	Case No.:37/20/87-ALC1/2015	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00281/AM16/	RLA File :03/95/040/00682/AM16/	Lic.No/Date:0310801169 17.12.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

SENKHOANG KPOBN
 Dy. Director General
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 Udyog Bhawan, 10, Patel Bldg

Case No.:8/21/87-ALC1/2015	Party Name: GAJJRAJ AGENCY PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved										
HQ File :01/87/050/00290/AM16/	RLA File :02/24/040/00155/AM16/	Lic.No/Date:0210206372 17.12.2015											
Decision: The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 20/87-ALC1/2015 held on 21.01.2016 and recommended as under:													
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="2">PVC Rigid Compound</td> <td rowspan="2">1kg</td> <td>1. PVC Resin</td> <td>0.9625 kg</td> </tr> <tr> <td>2. Calcium Carbonate</td> <td>0.0406 kg</td> </tr> </tbody> </table>		EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC Rigid Compound	1kg	1. PVC Resin	0.9625 kg	2. Calcium Carbonate	0.0406 kg		
EXPORT ITEM	QTY	IMPORT ITEM	QTY										
PVC Rigid Compound	1kg	1. PVC Resin	0.9625 kg										
		2. Calcium Carbonate	0.0406 kg										
RLA may take consequential action as per Policy / Procedures.													

Case No.:1/22/87-ALC1/2015	Party Name: ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
HQ File :01/87/050/00334/AM16/	RLA File :03/94/040/00748/AM16/	Lic.No/Date:0310801206 18.12.2015	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.			

Case No.:1/21/87-ALC1/2015	Party Name: SHAKTI ECOGREEN	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
HQ File :01/87/050/00283/AM16/	RLA File :06/24/040/00042/AM16/	Lic.No/Date:0610038281 21.12.2015	
Decision: A D/L No. 7/118/2016-TSW dated 17.03.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

Case No.:38/20/87-ALC1/2015	Party Name: SRF LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
HQ File :01/87/050/00282/AM16/	RLA File :04/24/040/00252/AM10/	Lic.No/Date:0410161457 29.12.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.			

Case No.:12/22/87-ALC1/2015	Party Name: DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
HQ File :01/87/050/00345/AM16/	RLA File :31/83/040/00004/AM16/	Lic.No/Date:3110065852 05.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.			

193	Case No.:13/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00346/AM16/	RLA File :31/83/040/00064/AM16/	Lic.No/Date:3110065851 05.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

194	Case No.:5/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

195	Case No.:2/21/87-ALC1/2015	Party Name:METRO TYRES LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00284/AM16/	RLA File :30/24/040/00039/AM16/	Lic.No/Date:3010103699 13.01.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

196	Case No.:11/22/87-ALC1/2015	Party Name:ALSTONE INDUSTRIES PVT LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00344/AM16/	RLA File :13/24/040/00037/AM16/	Lic.No/Date:1310048095 13.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

197	Case No.:4/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

SEKHONKANG WINGEN
D. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
C-2, Bhawan, New Delhi-110002

198	Case No.:18/22/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

199	Case No.:20/22/87-ALC1/2015	Party Name:AGNI FIBER BOARDS PVT.LTD,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00353/AM16/	RLA File :34/24/040/00246/AM16/	Lic.No/Date:3410041827 22.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

200	Case No.:3/21/87-ALC1/2015	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00285/AM16/	RLA File :52/24/040/00074/AM16/	Lic.No/Date:5210041741 25.01.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

201	Case No.:14/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00347/AM16/	RLA File :31/83/040/00102/AM16/	Lic.No/Date:3110065890 25.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

202	Case No.:15/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00348/AM16/	RLA File :31/83/040/00118/AM16/	Lic.No/Date:3110065891 25.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

SEIKHOMANG KIRCHEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
New Delhi-110002

203	Case No.:16/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00349/AM16/	RLA File :31/83/040/00137/AM16/	Lic.No/Date:3110065889 25.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

204	Case No.:17/22/87-ALC1/2015	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00350/AM16/	RLA File :31/83/040/00146/AM16/	Lic.No/Date:3110065885 25.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

205	Case No.:19/22/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00352/AM16/	RLA File :31/83/040/00152/AM16/	Lic.No/Date:3110065894 27.01.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

206	Case No.:10/22/87-ALC1/2015	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00343/AM16/	RLA File :05/23/040/00405/AM16/	Lic.No/Date:0510397450 01.02.2016	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

207	Case No.:49/21/87-ALC1/2015	Party Name:METRO TYRES LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00331/AM16/	RLA File :30/24/040/00042/AM16/	Lic.No/Date:3010103718 08.02.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-110004

208	Case No.:50/21/87-ALC1/2015	Party Name:METRO TYRES LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00332/AM16/	RLA File :30/24/040/00043/AM16/	Lic.No/Date:3010103719 08.02.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

209	Case No.:51/21/87-ALC1/2015	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00333/AM16/	RLA File :32/24/040/00036/AM16/	Lic.No/Date:3210077816 09.02.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

210	Case No.:3/22/87-ALC1/2015	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00336/AM16/	RLA File :03/95/040/00947/AM16/	Lic.No/Date:0310803047 04.03.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.				

211	Case No.:27/18/87-ALC1/2015	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00197/AM16/	RLA File :30/24/040/00013/AM16/	Lic.No/Date:3010103571 28.07.2015	
Decision: A copy of application has been forwarded to DIPP on 29.10.2015. Reminder issued to DIPP to furnish comments within 15 days. Comments still awaited. Reminder to be issued to expedite the case.				

212	Case No.:28/21/87-ALC1/2015	Party Name: KONNARK POLYMER PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00310/AM16/	RLA File :03/94/040/00381/AM16/	Lic.No/Date:0310798906 15.09.2015	
Decision : A copy of application received from the RLA and will be forwarded to D/o C&PC in due course.				

SEKHUANG KUPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

	Case No.:13/20/87-ALC1/2015	Party Name:SWASTIK POLYMERS	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred	
213	HQ File :01/87/050/00257/AM16/	RLA File :05/24/040/00282/AM16/	Lic.No/Date:0510395644 16.09.2015		
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.					

	Case No.:6/20/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred	
214	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015		
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.					

	Case No.:1/18/87-ALC1/2015	Party Name:ECOPLAST LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred	
215	HQ File :01/87/050/00171/AM16/	RLA File :03/94/040/00397/AM16/	Lic.No/Date:0310798976 21.09.2015		
Decision: A copy of application has been forwarded to D/o C&PC on 25.02.2016. Comments awaited from D/o C&PC.					

	Case No.:2/18/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred	
216	HQ File :01/87/050/00172/AM16/	RLA File :34/24/040/00170/AM16/	Lic.No/Date:3410041531 21.09.2015		
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.					

	Case No.:10/20/87-ALC1/2015	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred	
217	HQ File :01/87/050/00254/AM16/	RLA File :05/23/040/00249/AM16/	Lic.No/Date:0510395693 22.09.2015		
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.					

	Case No.:11/20/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:22/87- ALC1/2015 22.03.2016	Status: Deferred	
218	HQ File :01/87/050/00255/AM16/	RLA File :05/23/040/00255/AM16/	Lic.No/Date:0510395689 22.09.2015		
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.					

219	Case No.:24/20/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 16.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.				

220	Case No.:32/21/87-ALC1/2015	Party Name:GAYATRI INDUSTRIES	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00314/AM16/	RLA File :03/94/040/00494/AM16/	Lic.No/Date:0310799014 22.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.				

221	Case No.:14/20/87-ALC1/2015	Party Name:SWASTIK POLYMERS	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Deferred
	HQ File :01/87/050/00258/AM16/	RLA File :05/24/040/00298/AM16/	Lic.No/Date:0510395733 24.09.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC. Reminder to be issued to expedite the case.				

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

Case No.:39/21/87-ALC1/2015	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:22/87-ALC1/2015 22.03.2016	Status: Approved
HQ File :01/87/050/00321/AM16/	RLA File :03/95/040/00448/AM16/	Lic.No/Date:0310799048 24.09.2015	

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016/TSW dated 16.03.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Qty required per Kg of finished good
Rubber Floor Coverings & Mats	3,00,000 kg	1. Synthetic Rubber SBR Series: 1502	0.2350
		2. Polybutadiene Rubber	0.2100
		3. Natural Rubber	0.1850
		4. Zinc Oxide	0.0230
		5. Antioxidant	0.0110
		6. Accelerators	0.0135
		7. Titanium Di Oxide	0.0415
		8. PPT Silica Filler	0.1450
		9. Carbon Black	0.0850
		10. Bonding Agent SI-172	0.0140
		11. Packing Material (Plastic Pallets)	300 Nos.

Note: 1. There should be a value cap on Antioxidant/Accelerators as per general note 8 of the Handbook of Procedures Vol. II.

2. All the Plastic Pallets will be exported back along with export product.

RLA may take consequential action as per Policy / Procedures.

Meeting ended with a vote of thanks to the Chair.


SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11